



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/50/2022	ZAHANGIR ALOM MONDOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM SC, FOREST
2	PIL/51/2022	SYEDA MARJINA BEGUM Versus THE STATE OF ASSAM AND 18 ORS.	MR F KHAN MR U CHAUDHURY MR R TALUKDAR MS BISMITA BARMAN	GA, ASSAM SC, GHC
3	WP(C)/3894/2022 FIXED	MUSLIM ALI Versus THE BANK OF BARODA AND ANR	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	
4	WP(C)/4858/2022 CAVT. NO.08212/022,	M/S VETERAN SECURITY SERVICE AND 2 ORS Versus UNION BANK OF INDIA AND 4 ORS	MR. A SARMA MR J P CHAUHAN	MR. S DUTTA S HAQUE SC, UBI
5	WP(C)/4932/2022	ABUAL HOSSAIN SARKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ISLAM MS. S CHAKRABORTY MR A HAWARI	SC, SEC. EDU. GA, ASSAM
ADMISSION				
6	WP(C)(Suo Moto)/13/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA,ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
7	W.P.(CrI.)/7/2021	FARIDA KHATUN AND ANR Versus THESTATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHAUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)

8	WA/316/2021	VANLALNGHETA and Versus SMT. LALREMMAWII and ANR,	MRS BORGHAIN	
9	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
10	WA/5/2022	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
11	Mat.App./20/2022	MAHFI BEGUM Versus APURBA SAIKIA	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	
12	WA/83/2022	PARASH KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 10 ORS.	PETITIONER IN PERSON	GA, ASSAM
13	WA/84/2022	ABDUL QAYYUM AL AMAN Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUIYA MR. J ABBAS	SC, HIGHER EDU SC, AG SC, U G C
14	WA/85/2022 B/O, CAVT./117/2021	SANJAY KUMAR JALAN AND 3 ORS. Versus M/S M P JALAN AND 5 ORS. A	MR. K N CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	MR G RAHUL MR. D M NATH (R-2) FOR CAVEATOR
15	WA/102/2022	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR. S BARMAN	DR. A SARAF MR. S C KEYAL MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1607/2020 in WA/102/2022	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH	MR. S K KEJRIWAL
16	WA/105/2022	DBR INFRASTRUCTURE PRIVATE LTD. Versus MRS. LISHI YAPU AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma
	WITH I.A.(Civil)/886/2022 in WA/105/2022	DBR INFRASTRUCTURE PRIVATE LTD. Versus LISHI YAPU AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
	WITH I.A.(Civil)/1053/2022 in WA/105/2022	DBR INFRASTRUCTURE PRIVATE LTD. Versus MRS. LISHI YAPU AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
17	WA/111/2022 FIXED	ABDUL BASIT TAPADAR Versus SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
18	WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
19	WA/135/2022	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

20	WA/145/2022 B/O	LUKIMA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC. HEALTH AND FAMILY WELFARE GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1224/2022 in WA/145/2022	LUKIMA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC. HEALTH AND FAMILY WELFARE GA, ASSAM SC, APSC
21	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
22	WA/205/2022 FIXED	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
23	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.
ORDERS				
24	I.A.(Civil)/166/2018 in WA/7/2018	URMILA TALUKDAR Versus UPAMA TALUKDAR	MR. S GOGOI MR. P P DUTTA MR. A BORUA	MR. A K BORA MR. M K DAS MOMI KALITA MR. B C SAIKIA
	WITH WA/7/2018	URMILA TALUKDAR Versus THE STATE OF ASSAM	MR. S GOGOI MR.I CHOUDHURY MR. G PHUKAN	GA, ASSAM MR. A K BORA (R6) MR. B C SAIKIA (R6)
25	WA/5/2019	SRI NITUL DAS Versus SRI DIPAK DAS AND 5 ORS	MR R BARUAH MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, J M B
26	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
27	WA/318/2019 CAVT. NO.0861/2019 CAVT./859/2019, CAVT./861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
29	PIL/31/2021	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
	WITH PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
	WITH PIL/33/2021	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
32	I.A.(Civil)/42/2021 FIXED in PIL/1/2021	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND

	WITH PIL/1/2021	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
33	WA/297/2021	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	
34	WA/351/2021	KHAIRUL ISLAM BORBHUIYA Versus ABDUR RAHMAN MAZUMDER AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. P MAHANTA MS. P SAHARIA SC, IWT
35	W.P.(CrI.)/7/2022	MINTU BARUAH @ MAINA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI	GA, ASSAM
36	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
37	Review.Pet./72/2022 FIXED, WITH WA/97/2022 (D/O)	LATIKA GOALA Versus THE STATE LEVEL COMMITTEE (SLC) AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
38	I.A.(Civil)/2129/2022 FIXED in WP(C)/28/2021 WITH WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS. BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MR. V RAJKHOWA MR. D GOGOI MS. S S SAIKIA	GA, ASSAM SC, APSC MS. S S SAIKIA MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN
	WITH I.A.(Civil)/1572/2022 in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
39	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
40	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
41	WITH PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA

42	WITH WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
43	I.A.(Civil)/2150/2022 in WA/8245/2022	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	ASSTT.S.G.I.
	WITH WA/8245/2022 (Filing Number)	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS. E	DR. A SARAF	
44	I.A.(Civil)/2152/2022 WITH WA/126/2022 (D/O) in WA/126/2022	JYOTIREKHA G. HANDIQUE Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 4 ORS.	MR. K N CHOUDHURY N GAUTAM	SC, HIGHER EDU SC, KKHSOU
HEARING				
45	Mat.App./2/2020 B/O, WITH LCR	SMT. KINKIN MAHANTA Versus SRI PORAG JYOTI KALITA	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA	
	WITH I.A.(Civil)/572/2022 in Mat.App./2/2020	SMT. KINKIN MAHANTA Versus SRI PORAG JYOTI KALITA	MR. R GOSWAMI MS. P PATHAK	
STAY MATTERS				
46	WA/34/2017	MONSER ALI SHEIKH Versus THE STATE OF ASSAM and 11 ORS	MR.A TALUKDAR MR.D K SARMAH MR.H BORA	GA, ASSAM MR.A OZAH(R-6) MRS.M A OZAH-R-6 SC, ELEMENTARY EDUCATION MS.J RAJBONGSHI(R-6)
47	WP(C)/708/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/488/2015 IN MAC APP SL. NO. 240380	MD. ABED ALI and ANR, Versus THE DIVISIONAL MANAGER and 2 ORS,	MR.H DAS MR.GOGOI	MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
2	I.A.(Civil)/417/2019 FIXED in MACApp./765/2019 WITH MACApp./765/2019 (Filing Number)	MRS ULBI PUMA Versus SHRI JEOTI DUTTA AND ANR	MR. B DEKA	MR. K K BHATTA MR J JOHN MR D DEKA (R1) MR N J KUMAR (R1)
3	I.A.(Civil)/1628/2019 in MACApp./3788/2019 WITH MACApp./3788/2019 (Filing Number)	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS.	MR. R BARUAH	MRS. B ACHARYA
4	I.A.(Civil)/1842/2019 in MACApp./5338/2019 WITH MACApp./5338/2019 (Filing Number)	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS	NATIONAL INSURANCE CO. LTD., Versus MISS SNEHA GURUNG AND 3 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN
5	I.A.(Civil)/3634/2019 in MACApp./11766/2018 WITH MACApp./11766/2018 (Filing Number) WITH I.A.(Civil)/16484/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA MR. S CHAMARIA (CAVEATOR) MR. A K GUPTA MR. B KAKATI MR G S BORO MR D AKRAM
		NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS		
		NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS		

6	I.A.(Civil)/3718/2019 in MACApp./8617/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MR U DAS (R1) MR. S SAIKIA (R1)
	WITH MACApp./8617/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	I.A.(Civil)/3899/2019 in MACApp./15247/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR MR. B HUSSAIN
	WITH MACApp./15247/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS		
8	I.A.(Civil)/17/2020 in MACApp./18004/2019	SMTI. PRANITA TALUKDAR DEKA @ PRANITA DEKA AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. S SINGH MR. A BHATTACHARYYA	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MS R GANGAWAT (R1) MS M N KONYAK (R1)
	WITH MACApp./18004/2019 (Filing Number)	SMTI. PRANITA TALUKDAR DEKA @ PRANITA DEKA AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS		
9	I.A.(Civil)/29/2020 in MACApp./18916/2019	KRISHNA BURAGOHAIN DAS AND 2 ORS. Versus JOGEN BANIA AND ANR.	MR. J KALITA MR N SARMA	MR. K K BHATTA MS R DEVI
	WITH MACApp./18916/2019 (Filing Number)	KRISHNA BURAGOHAIN DAS AND 2 ORS. Versus JOGEN BANIA AND ANR. (D)		
10	I.A.(Civil)/2361/2021 in MACApp./9765/2021	SMTI. BOBI BORA Versus NEW INDIA ASSURANCE CO. LTD.	B R DAS	
	WITH MACApp./9765/2021 (Filing Number)	BOBI BORA Versus NEW INDIA ASSURANCE COM. LTD. A	B R DAS	

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13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

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LIST DATED 18-07-2022 TO 18-08-2022
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./184/2017 WITH OFFICE NOTE, LCR 9 FILES, P.B.-2	THE STATE OF ASSAM Versus SAMSER ALI and 5 ORS	PP, ASSAM	MR. J I BORBHUIYA (1,2,3,4,5,6) MS F BEGUM (1,2,3,4,5,6) MR. L MOHAN (1,2,3,4,5,6) MRS. K H CHOUDHURY (1,2,3,4,5,6) MR S PAUL (1,2,3,4,5,6)
	WITH Crl.M.C./823/2012 in Crl.A./184/2017	THE STATE OF ASSAM, Versus MD. SAMSER ALI and ORS,	PP, ASSAM	
	WITH			
2	Crl.A./222/2016	MISS PURNIMA BEGUM Versus THE STATE OF ASSAM and 10 ORS,	MR.J I BORBHUIYA MR.R ALI MS.F BEGUM	MR. P D NAIR (R11) MR G ALAM (R11) MR. E AHMED(R- 2 to 11) MR.N I KHANR- 2 to 11 MR. H ROHMAN (R11) S R A NASER (R11) PP, ASSAM
3	Crl.A./36/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	MUSTT ROHIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
4	Crl.A./208/2020 WITH OFFICE NOTE, LCR 7 FILES, FIXED	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
5	Crl.A./18/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM
6	CRL.A(J)/43/2022 WITH OFFICE NOTE, LCR 5 FILES	AGASTOSH KERKETA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM

7	Crl.A./45/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/121/2022 in Crl.A./45/2022	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
8	Crl.L.P./46/2022	SANJOY KUMAR SAHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
9	WITH Crl.A./5898/2022 (Filing Number)	SANJOY KUMARA SAHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. J I BORBHUIYA	
10	CRL.A(J)/48/2022 WITH OFFICE NOTE	LALU TANTI @ AJIT TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/62/2022 WITH OFFICE NOTE, LCR 3 FILES	SRINUSH ORANG @ KALU MUNDA Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS CURIAE	PP, ASSAM
12	Crl.A./105/2022 WITH OFFICE NOTE, LCR 4 FILES	SULTAN @ SULEMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
	WITH I.A.(Crl.)/263/2022 in Crl.A./105/2022	SULTAN @ SULEMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
13	I.A.(Crl.)/216/2022 WITH LCR 5 FILES, FIXED in Crl.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
	WITH Crl.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022

14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Arb.P./20/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	ASSTT.S.G.I.
<u>ADMISSION</u>				
2	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH				
3	WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
WITH				
4	WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
WITH				
5	WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA

6	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
7	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
8	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
9	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
10	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
11	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
12	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
15	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
16	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
17	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY

18	Arb.P./9/2021 FIXED	M/S GANGA CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
19	Arb.P./15/2021 FIXED	M/S RKBI REAL ESTATE DEVELOPERS AND CO Versus KHAGEN CHANDRA DAS AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. A GOGOI (R1-R6) MR D K BARUAH (R1-R6)
20	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
	WITH I.A.(Civil)/2406/2021 in Arb.P./23/2021	THE UNION OF INDIA Versus M/S R J PADMARAJ		MRS. UMA CHAKRABORTY MR. A BHATTACHARJEE
21	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
		ORDERS		
22	Review.Pet./36/2020 WITH WP(C)/3456/2018 (D/O)	UNION OF INDIA AND 2 ORS. Versus M/S. SAKSHI MOTORS	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA
23	Review.Pet./5/2021 WITH WP(C)/6767/2019 (D/O)	THE COMMISSIONER OF GST AND CENTRAL EXCISE, DIBRUGARH AND 6 ORS. Versus M/S SUNDARAM MAHADEO AUTOWORLD PRIVATE LTD. AND ANR.	SC, GST MR. S C KEYAL	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA
24	Review.Pet./115/2021 WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI		MR. A MOBARAQUE
25	I.A.(Civil)/1675/2021 in WP(C)/2974/2021	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM SC, GAD
	WITH WP(C)/2974/2021	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM
26	Review.Pet./107/2022 WITH WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022

13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/2136/2022 in WP(C)/4422/2022	DR. RAJE BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA	SC, HIGHER EDU
	WITH WP(C)/4422/2022	DR. RAJE BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA	SC, HIGHER EDU MR. A NARZARI (R7)
MOTION				
2	WP(C)/6931/2021 B/O	TARAP ALI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3	Cont.Cas(C)/420/2022	ANURADHA PRIYADARSHINI BHUYAN AND 18 ORS. Versus DR. OM PRAKASH, IAS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	
4	WP(C)/3702/2022 FIXED	MD. GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4553/2022 FIXED	RATNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4745/2022 FIXED	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, SEC. EDU. GA, ASSAM
7	WP(C)/4881/2022	CHANSUMA KHUNGUR BRAHMA AND 333 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M DAS MRS V LAHON MR H AGARWAL	SC, EDU
8	WP(C)/4937/2022	MD ASKOR ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU SC, FINANCE
9	WP(C)/4952/2022	AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM

10	WP(C)/4960/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU SC, G U SC, U G C
11	WP(C)/4963/2022	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4966/2022	PARASH NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K SINGHA MS. P BHUYAN	SC, SEC. EDU.
13	WP(C)/4971/2022	BHUPENDRA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR S KHOUND MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/4973/2022	MOZAMMEL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
15	WP(C)/4984/2022	MD. SHAYZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C KEYAL MS G HAZARIKA MISS P DAS	SC, EDU
16	WP(C)/4989/2022	SAHJAHAN ALI SK., Versus THE STATE OF ASSAM AND 6 ORS.	MR M CHOUDHURY MR. S ISLAM	SC, ELEM. EDU GA, ASSAM

ORDER (STAY VACATING)

17	I.A.(Civil)/279/2022 FIXED in WP(C)/1801/2021 WITH WP(C)/1801/2021	SMT. KALPANA KUNDU, Versus ANJALI ROY NAD 6 ORS. ANJALI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MRS. S ROY MR. M S ALAM MR. S BISWAS	SC, ELEM. EDU MRS. K DEVI (R-7) MR. P K DEKA SC, ELEM. EDU MRS. K DEVI (R-7) MR. B HALDAR (R6) MS S A KHALIFA (R-7) MR. D J NATH (R6) SC, SSA
	WITH I.A.(Civil)/376/2022 in WP(C)/1801/2021	RAM KRISHNA NATH Versus ANJALI ROY AND 6 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU MR. B HALDAR
18	I.A.(Civil)/1219/2022 FIXED in WP(C)/5768/2021 WITH WP(C)/5768/2021	AMINA KHATUN Versus MANIK LAL TALUKDAR AND 4 ORS. AMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD MR. N HOQUE MD. S HUDA MR E AHMED MD. ARIF	SC, ELEM. EDU MR J C BORAH (R-5)
19	I.A.(Civil)/1883/2022 FIXED in WP(C)/4668/2021 WITH WP(C)/4668/2021	HEMANTA KR. ROY Versus JIBESH SARKAR AND 4 ORS. JIBESH SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR D C NATH MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU MR. P K DEKA SC, ELEM. EDU GA, ASSAM MR. A K DUTTA (R6) MR D C NATH (R6) SC, SSA

ORDER (IMPLEADMENT OF PARTY)

20	I.A.(Civil)/2144/2022 B/O in Cont.Cas(C)/354/2021 WITH Cont.Cas(C)/354/2021	CHANDAN CH KALITA Versus PREETAM SAIKIA, IAS AND 3 ORS. CHANDAN CH KALITA Versus PREETAM SAIKIA, IAS AND ANR	MR D K NATH MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS
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ADMISSION

21	WP(C)/6061/2016 FIXED	BROJENDRA WAIBRA Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BORA MR.S K TALUKDAR	MR.C BARUAH(R-4) MR.D BARUAH(R-4) MR.B BARUAHR-4 SC, ELEMENTARY EDUCATION SC, N C HILLS
22	WP(C)/3242/2017 B/O	RAM KRISHNA SARMA Versus THE STATE OF ASSAM and 5 ORS.	MR.S M BARUAH MR.G UDDIN MR.M SAIKIA MS.H DAS	SC, ELEMENTARY EDUCATION MR. B K GOGOI (R6) MR G J TALUKDAR (R6)
23	WP(C)/4101/2017 FIXED	BIJOY KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.M K MISHRA	MR.R BORPUJARI(SC, Finance) MR.N AHMED(R-4) MR.K GOGOI(SC, Higher Education) MR.S K M ALOMGIR R-4 MS.P KONWAR (R-4) SC, EDUCATION
24	WP(C)/3711/2018 FIXED	SRI KARTIK NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P ROY MS. B CHOWDHURY MR A K RAI MS. N RAI MR. T R ROY	SC, HIGHER EDU MR. L N DIHINGIA (R4)
25	WP(C)/2183/2019 FIXED	SURUJ GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. J CHETTRY	MR. B D GOSWAMI MS. P CHAKRABORTY (SC, SECONDARY EDUCATION.) MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. H KAKATI
26	WP(C)/5625/2019 FIXED	KAMALUDDIN AHMED Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS.	MR. T DEURI MRS. R S DEURI MR. A ROB	MR. L SHARMA MR. P K BORAH MR. R THAKURIA
27	WP(C)/1119/2020	NIXON TERANG Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	SC, ELEM. EDU
28	WP(C)/2716/2020 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEBALLA MR J C GAUR MR. U C DAS MS. M GAUR MS. A JAIN	SC, HIGHER EDU
	WITH			
29	WP(C)/9463/2019	SRI HITESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR J C GAUR MR. U C DAS	SC, HIGHER EDU
30	WP(C)/5192/2020 FIXED	DILIP BORAH Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU
31	WP(C)/735/2021 FIXED	NITIRAJ BRAHMA Versus THE STATE OF ASAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, ELEM. EDU SC, BTC
32	WP(C)/2883/2021	LABA RAM KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MR R SARMA MS M DEKA	SC, SEC. EDU. MR. N K KALITA MR D DEKA
33	WP(C)/3850/2021 B/O	JATINDRA ROY @ JATINDRA RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)

34	WP(C)/4160/2021 B/O	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
35	WP(C)/4241/2021 B/O	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
36	WP(C)/5498/2021	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
37	WP(C)/5564/2021 FIXED	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, SEC. EDU. GA, ASSAM
38	WP(C)/6005/2021 B/O	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
39	WP(C)/6317/2021 FIXED	AZAHAR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR N RAHMAN MS S S ZIA	SC, ELEM. EDU MS. D D BARMAN, GA, ASSAM
40	WP(C)/6906/2021 B/O	MANIK ALI AND 17 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
41	WP(C)/7016/2021 B/O	CHANDRA MOHAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS A HUSSAIN MS. U HAZARIKA MS. P CHAKRABORTY	SC, ELEM. EDU GA, ASSAM MR. J AHMED (R-6) MS A HUSSAIN (R-6) MS. N HASINA (R-6) R BEGUM (R-6)
42	WP(C)/32/2022 B/O	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR. S K DAS (R-4) MR R KARIM (R-4)
43	WP(C)/473/2022 B/O	JUNED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
44	WP(C)/782/2022	MITHUN MALAKAR AND 84 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H BARBHUYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
	WITH			
45	WP(C)/3663/2021	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
	WITH			
46	WP(C)/4009/2021	PROSUN KUNDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
	WITH			
47	WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA
	WITH			
48	WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA

49	WITH WP(C)/4176/2022	PUNIT KUMAR DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I. SC, BTC
50	WP(C)/1647/2022	ABUL KALAM AZAD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, EDU SC, FINANCE
51	WP(C)/1715/2022 FIXED	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM MR B GOGOI, SC, SSA, ASSAM

ORDERS

52	Cont.Cas(C)/196/2021 B/O	ATULANANDA MEDHI Versus PREETOM SAIKIA AND ORS.	MR. K R PATGIRI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
53	Cont.Cas(C)/487/2021 FIXED	MD. NUR SHAHED ALI Versus PREETOM SAIKIA, IAS AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA MR. K GOGOI MR S DAS
54	WP(C)/3321/2021	CHAITALI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
55	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE

WITH

	I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
56	WP(C)/5127/2021 B/O	MALAYA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r-8) MR P D BHUYAN (r-8)
57	Cont.Cas(C)/92/2022	HAZRAT @ HAZARAT ALI Versus B KALYAN CHAKRAVARTHY AND 2 ORS	MR. A DEKA	MR. M R LASKAR (R-3) MR. R MAZUMDAR (R-3)
58	WP(C)/175/2022	ALTAH HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022

10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4476/2022 WITH LCR	CHINU ROY Versus UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR DIFENSO M MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4578/2022 FIXED	MD. AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4941/2022	KHURSHIDA ALAM Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4961/2022	SMT. RUMA RANI DAY @ RUMA RANI DAS Versus UNION OF INDIA AND 7 ORS.	MR S DAS MR. H A SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
5	WP(C)/2890/2018 WITH LCR	NIKHIL SARKAR @ NIKHIL JOYADDAR Versus THE UNION OF INDIA AND 6 ORS.	MR. M DEKA MR D K ROY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/2891/2018 WITH LCR	ABDUL KUDDUS Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. M ALAMGEER SC, F.T	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA

7	WP(C)/2947/2018 WITH LCR	MD. SATTAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/2949/2018 WITH LCR	NEPAL DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/3160/2018 WITH LCR	SAYARUN NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3667/2018 WITH LCR	MAYA RANI BISWAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/3673/2018 WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5129/2018 WITH LCR	SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/5132/2018 WITH LCR	JAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5175/2018 WITH LCR	LAKHI DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN MR. K M HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5177/2018 WITH LCR	RUFIA KHATUN @ SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/5181/2018 WITH LCR	BILLAL HUSSAIN @ BILLAL HUSEN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5182/2018 WITH LCR	JULHAS ALI @ JULHASH ALI @ JULHACH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J H SAIKIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

18	WP(C)/5186/2018 WITH LCR	SOFIQU L ISLAM @ SAFIKUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MD H R AHMED MD A ISLAM	SC, NRC (R8) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO7)
19	WP(C)/5199/2018 WITH LCR	PRADIP DEB NATH AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAKRABORTY MD S HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5269/2018 WITH LCR	SARFRAS AHMED Versus THE UNION OF INDIA AND 8 ORS.	MR. M A SHEIKH MR. M R Z CHOUDHURY MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/5293/2018 WITH LCR	SRI KHEM PRASAD PANDEY Versus UNION OF INDIA AND 5 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MS. N BARMAN MS. P SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/1851/2019 WITH LCR	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MS J BORAH MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/1855/2019 WITH LCR	KULSUM BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

24	Review.Pet./112/2021 WA/265/2010 (Disposed)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	Review.Pet./29/2022 WP(C) 1559/2020 (Disposed)	SURHAB ALI @ SORAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	
26	Review.Pet./62/2022 WITH WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
27	Review.Pet./94/2022 WITH WA/124/2021 (D/O)	BISWAJIT DEURI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, HEALTH
28	Review.Pet./99/2022 WP(C)/2854/2016 (Disposed)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	Review.Pet./105/2022 WP(C)/6489/2019 (Disposed)	UMESHA KHATUN @ UMESHA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	I.A.(Civil)/2128/2022 WITH WA/11/2021 (D/O) in Review.Pet./8790/2022	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR N Z LOTH	
	WITH Review.Pet./8790/2022 (Filing Number)	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. E	MR N Z LOTH	

31	I.A.(Civil)/2174/2022 WITH LCR in WP(C)/9492/2019	HARUN RASHID Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MD. S HUDA MR. Md. ARIF	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	WITH WP(C)/9492/2019	HARUN RASHID Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MD. S HUDA MR. Md. ARIF	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
<u>STAY MATTERS</u>				
32	WP(C)/3224/2018 WITH LCR	AMZAD ALI DEWAN AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/8/2019 WITH LCR	PURNIMA MANDAL @ PURNIMA BALA MANDAL Versus THE UNION OF INDIA AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5108/2019 WITH LCR	ABU HANIFA @ MOHAMMAD HANIFA @ HANIFA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/6131/2019 WITH LCR	ATAUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MS N NATH MR. M DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/219/2021 WITH LCR	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3050/2022 FIXED	SUBRATA BISWAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, EXCISE DEPTT.
2	WP(C)/3919/2022 FIXED	PABITRA KUMAR NATH Versus THE UNION OF INDIA AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	ASSTT.S.G.I.
3	WP(C)/4089/2022 B/O	KESHAB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE
4	WP(C)/4099/2022 B/O	MUKUNDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, INDUSTRIES AND COMMERCE
5	WP(C)/4116/2022 B/O	MD. IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, INDUSTRIES
6	WP(C)/4149/2022 B/O	BIMAL RAY Versus THE UNION OF INDIA AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MS. B SARMA ASSTT.S.G.I.
7	WP(C)/4538/2022 CAVT. NO.07332/022, FIXED	MANAGEMENT OF UCO BANK Versus UNION OF INDIA AND 2 ORS.	Mukesh Sharma	MR S CHAKRABORTY MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR
8	WP(C)/4757/2022 CAVT. NO.08232/022, FIXED	PRANAB KR ADHIKARY Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR D K DAS (R-7,9) MR. M KALITA MR H BETALA (R-7,9) MR. T DOLEY SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT.

9	WP(C)/4938/2022	NABANITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH
10	WP(C)/4940/2022	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/4942/2022	MD. NUR ISLAM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	GA, ASSAM
12	WP(C)/4945/2022	ABDUS SATTER AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR A K AZAD MS S DEVI	SC, HEALTH
13	WP(C)/4950/2022	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
14	WP(C)/4954/2022	MANJUR AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4955/2022	MAYAJUL RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4956/2022	BIDYADHAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MR A S SK	GA, ASSAM SC, AG SC, FINANCE SC, P H E
17	WP(C)/4959/2022	NOMAL CHANDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR M Z SHAH MR A S SK	GA, ASSAM SC, AG SC, FINANCE SC, P H E
18	WP(C)/4965/2022	CT/GD (M) GITANJALI DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA B SARMA	ASSTT.S.G.I.
19	WP(C)/4981/2022	SMT. MINAKSHI RAJKHOWA Versus THE GOVT. OF ASSAM AND 3 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM SC, AG
20	WP(C)/4988/2022	MADHUSRI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P B HAZARIKA MR. S Ali MR K DAS	GA, ASSAM
ORDER (STAY VACATING)				
21	I.A.(Civil)/1013/2021 in WP(C)/2455/2021	HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
	WITH WP(C)/2455/2021	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
ADMISSION				
22	WP(C)/2708/2010	IMDAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR. S ISLAM MR. M AHMED (R6, R8, R9 & R12) MR A HAWARI MR. M HASHAN (R6, R8, R9 & R12)
23	WP(C)/1568/2016 FIXED	ANIL DAS Versus THE STATE OF ASSAM AND 9 ORS	MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MS. R BEGUM	SC, AG SC, FINANCE SC, BTC SC, SOCIAL WELFARE
24	WP(C)/3753/2016	SMT. P. YERAMMA Versus COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA

25	WP(C)/931/2018 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
26	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
27	WP(C)/7162/2018 FIXED	ASHIM CHAKRABORTY AND 25 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. D CHAKRABARTY	MR A C BORBORA GA, ASSAM SC, FINANCE DEPTT. SC, TINSUKIA MUNICIPAL BOARD
28	WP(C)/7716/2018 FIXED	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
29	WP(C)/25/2019	TARABANU BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELMIM	GA, ASSAM SC, AG MS. M D BORAH, SC, TRANSPORT DEPARTMENT MR. H A AHMED (R8) SC, A S T C
30	WP(C)/278/2019	SANDEEP SINGH Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MS B DEKA MR. V KUMAR	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
31	WP(C)/3189/2019	BIMAL DAS Versus CENTRAL BANK OF INDIA AND 6 ORS.	MR. R DEBNATH	MR. R DE (R-7) MS. D DEVI (R-7) SC, CENTRAL BANK OF INDIA
32	WP(C)/3525/2019	AMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.
33	WP(C)/5018/2019	SMT. JUNU BORDOLOI BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM
34	WP(C)/9392/2019 FIXED	SHAINUR BEGUM @ SHAINUR BEWA Versus THE STATE OF ASSAM AND 6 ORS.	MS P BARUAH MR. D C C PHUKAN MS. J GOGOI	MR H R A CHOUDHURY MR. A M AHMED SC, WATER RESOURCE SC, PENSION AND PUBLIC GRIEVANCES
35	WP(C)/824/2021	NIRMAL RONGPI Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
36	WP(C)/3591/2021	JIBAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, CO OP MD. A HASSAN (SC, A.G (R-4))
37	WP(C)/5823/2021 WP(C)/4291/2018 (D/O)	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.

38	WP(C)/111/2022 B/O	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
39	WP(C)/1682/2022	MOZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
ORDERS				
40	WP(C)/1333/2011	HARA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR.K GOGOI MR.S UPADHAY MR.T DEORI MR.K K UPADHYAY	GA, ASSAM MR.M H RAJBARBHUIYAN(R-18) MR.G BAISHYA SC, AG MR.J I BORBHUIYA MS.P HATIGAYARI(R-18) MR.W RAHMAN(R-18) SC, P H E SC, IAAD SC, N C HILLS
41	WP(C)/6333/2016	MRS. LISA MONI BORAH SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	GA, ASSAM MR.B K SARMA MRJ C BORAH(R-7) SC, SOCIAL WELFARE
42	WP(C)/6521/2017	RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP	GA, ASSAM
43	Cont.Cas(C)/532/2019	ARABINDA RABHA AND 3 ORS. Versus ARVIND MADHAV SINGH, IFS and 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR R K DUTTA MR. P N GOSWAMI (r-3) MS. P BHUYAN MR. S DUTTA MR. R R Gogoi (r-3)
44	WP(C)/5983/2019	RAJESH KUMAR Versus UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR K GOGOI, (C.G.C.) ASSTT. S.G.I.
45	WP(C)/1208/2020	MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE
46	WP(C)/2755/2020	ABDUR RASHID Versus THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A GANGULY, SC, PNB MR. K K PARASAR ASSTT.S.G.I.
WITH				
47	WP(C)/62/2021	DHARMESWAR GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	ASSTT.S.G.I. SC, PNB
48	WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
WITH				
	I.A.(Civil)/1299/2022 in WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM SC, HEALTH
WITH				
49	WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)

50	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
51	WITH WP(C)/661/2020	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
52	WP(C)/706/2022 FIXED	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 16 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. N UPADHAYAY (R- 9,10,11,12,14) MR. A B T HAQUE (R- 9,10,11,12,14) SC, WPT AND BC SC, PWD
53	I.A.(Civil)/1408/2022 IN MAC APP 667/2017(D/O) in MACApp./667/2017	SMTI BANTI DEKA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS	MR.A MANNAF	MR. R GOSWAMI
54	WITH Review.Pet./6075/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus BANTI DEKA AND 6 ORS (F)		
	WITH I.A.(Civil)/1715/2020	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. BANTI DEKA AND 6 ORS.	MR. R GOSWAMI MR D DEKA	MR. A MANNAF MD A S ALI

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4679/2021	TAX BAR ASSOCIATION, GUWAHATI Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, INCOME TAX
2	WP(C)/556/2022 FIXED	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
3	WP(C)/3243/2022 FIXED	NIRANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WITH WP(C)/3590/2022	TAZUL ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC MS. L DEVI, CGC(R.No.8) MR A ALI, SC, ECI (R.Nos. 1, 3 & 5) MS. M BARMAN (R.Nos. 2, 4, 7 & 9) ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/3864/2022	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA ASSTT.S.G.I.
6	WP(C)/3920/2022	OHIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM

7	WP(C)/4754/2022 FIXED	MAHADEV CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	GA, ASSAM
8	WP(C)/4775/2022 FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
9	WP(C)/4790/2022	MIRC ELECTRONICS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
10	WP(C)/4798/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
11	WP(C)/4827/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
12	WP(C)/4931/2022 FIXED	M/S PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
13	WP(C)/4947/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
14	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
15	WP(C)/4949/2022	M/S ABHIJIT AUTO AGENCY (I) PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT
16	WP(C)/4951/2022	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM
18	WP(C)/4969/2022	BROJEN KATAKY @ BRAJEN KATAKI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka	GA, ASSAM
19	WP(C)/4970/2022	SAILENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR MS S SHARMA	SC, FOREST SC, BTC
20	WP(C)/4972/2022	SMTI. RATNA KAKATI AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MR. A BARUA MR D SAIKIA	GA, ASSAM SC, REVENUE
21	WP(C)/4974/2022	HARI KALITA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
22	WP(C)/4975/2022	ABHINAV MITTAL Versus THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	SC, TAXES

23	WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
24	WP(C)/4977/2022	BHARATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/4978/2022	SAHIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/4982/2022 B/O	BOARD OF DIRECTORS OF DHUBRI WHOLESALE CONSUMERS CO-OPERATIVE STORES LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
27	WP(C)/4983/2022	NARENDRA MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
28	WP(C)/4985/2022 B/O	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H A AHMED MR M AHMED MR. A HUSSAIN	SC, CO OP GA, ASSAM
29	WP(C)/4986/2022	SEKURA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
30	WP(C)/4987/2022	MASARAF ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MR . B MALAKAR	GA, ASSAM SC, REVENUE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
31	I.A.(Civil)/1743/2022 FIXIED in WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, FOREST
	WITH WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR D BARUAH (R-4) MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, FOREST
<u>ADMISSION</u>				
32	WP(C)/5948/2017	SAMPA KUNDUDUTTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	WITH I.A.(Civil)/3791/2017 in WP(C)/5948/2017	RABINDRA DUTTA Versus SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH
33	WP(C)/214/2019	M/S. G.B.CHOWDHURY HOLDINGS PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 2 ORS.	MR. N DEKA MR. M GOGOI	MR B K SINGH SC, F C I
34	WP(C)/3837/2019	CENT PLY Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI MR A TIWARI MR. D WANGDI	MR. S SAIKIA SC, TAXES SC, FINANCE DEPTT.(R-1 TO 3)
35	WP(C)/8033/2019	ANOWAR HUSSAIN AND 67 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
36	WP(C)/8469/2019 FIXED	MANGALI BORO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T CHUTIA	SC, REVENUE, MS. K. PHUKAN, G.A

37	WITH WP(C)/5473/2017	BUDHIRAM DEKA and 5 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.M BISWAS MR. S BISWAS	GA, ASSAM MS. M. D. BORAH (GOVT. ADVOCATE)
38	WP(C)/8712/2019	UTPAL THAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N J GOGOI MS. P TAMULI	SC, PWD SC, FINANCE
39	WP(C)/9225/2019 CAVT. NO.1225/2019 WITH CAVT.1225/2019 & 1037/2019 (DISCHARGED)	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR S BORTHAKUR MR. L MOHAN MRS. K H CHOUDHURY MR P H KONWAR	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
40	WITH WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO- OPERATION DEPTT.(R-3,4))
41	WP(C)/3074/2020	JALAN IRON AND STEEL COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. D SARAF	SC, GST ASSTT.S.G.I.
42	WP(C)/616/2021	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B N SARMA MR. M KALITA MR. A PHUKAN MS. N BARUAH MR. J HATIMURIA	SC, IRRIGATION
43	WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/1254/2022 in WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA N CHAUDHURY	
	WITH I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
44	WP(C)/6208/2021 FIXED	NAVARUN DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (r-6) MR N J DAS (r-6) MR K JAIN (r-6) MR A K SHARMA (r-6) MR. J HUSSAIN (r-6) SC, GMC SC, GDD SC, G M D A

45	WITH WP(C)/805/2022	NAVARUN DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (R-6) MR A K SHARMA MR. J HUSSAIN (R-6) SC, GDD SC, GMC SC, G M D A
46	WP(C)/7224/2021	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. P ADHIKARI MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MR. C CHAKRABORTY	GA, ASSAM
47	WITH WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM
48	WP(C)/705/2022 B/O	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH I.A.(Civil)/260/2022 in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
49	WP(C)/1411/2022	SANJOY DEY AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.
50	WP(C)/4025/2022 FIXED	SAUMITRA SANKAR DUTTA AND 9 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR B CHOUDHURY
51	WP(C)/4376/2022 FIXED	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
<u>ORDERS</u>				
52	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
53	WITH Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
54	I.A.(Civil)/1782/2016 in Review.Pet./87/2015	ON THE DEATH OF ABDUL FATTAH HIS LEGAL HEIRS ABU MD.SULAIMAN AND ORS Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
	WITH Review.Pet./87/2015 WITH R.S.A./197/2004(D/O)	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
	WITH I.A.(Civil)/1781/2016 in Review.Pet./87/2015	ON THE DEATH OF ABDUL FATTAH HIS LEGAL HEIRS ABU MD.SULAIMAN AND ORS Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	

WITH
I.A.(Civil)/1783/2016
in Review.Pet./87/2015

ON THE DEATH OF ABDUL FATTAH HIS
LEGAL HEIRS ABU MD.SULAIMAN AND
ORS

MS.K KHAN
MS.A DAS
MS.P CHAKRABORTY

Versus

ABDUL MATIN and ANR

RAJIB BORUAH

Versus

RAJESH PRASAD, IAS

MR. P K ROYCHOUDHURY
MR. N G KUNDU

MR. B GOGOI
MR P NAYAK
MR A CHALIHA

55 Cont.Cas(C)/596/2020
FIXED

STAY MATTERS

56 WP(C)/2085/2022

SAJID RAHMAN

Versus

THE UNION OF INDIA AND ANR

MS P AGARWAL
MR B J DAS

SC, GST
MR. S C KEYAL
MR. U K GOSWAMI (C.G.C)
ASSTT.S.G.I.

57 WP(C)/4375/2022
FIXED

M/S P D ENTERPRISE

Versus

UNION OF INDIA AND 2 ORS.

MR. P BORA
MR. A CHETIA
MR H K SARMA
MS K BHATTACHARYYA

SC, GST
MR H GUPTA
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3408/2016 FIXED	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
WITH				
2	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
3	WP(C)/8023/2017 FIXED	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
4	WP(C)/3557/2018 FIXED	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR. B SINGHA	GA, ASSAM SC, AG
WITH				
5	WP(C)/7544/2016	SUREN HAZARIKA Versus STATE OF ASSAM and 3 ORS.	MR.D SARMAH MR.B SINHA	GA, ASSAM
6	WP(C)/7118/2018	JOBH BHARALI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R DEKA MR. S S GOSWAMI	GA, ASSAM MR S KHOUND (R4) MS. N BORAH (R4)
7	WP(C)/8746/2018	MAIDANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
8	WP(C)/2606/2019	SAMAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM MR. A DHAR MR. N J GOGOI (R-2) MD F FARIDI SC, A S A M B
9	WP(C)/74/2020 B/O	DIPAK BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MD. B ISLAM MR M HOQUE	MRS S BARUAH ASSTT.S.G.I.

10	WP(C)/135/2020 FIXED	BABITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM
11	WP(C)/152/2020 FIXED	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
	WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
12	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
13	WP(C)/2466/2021	KAMAL KRISHNA TALUKDAR AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	MR. K K PARASAR (R-1 TO 3) ASSTT.S.G.I.
	WITH			
14	WP(C)/3148/2021	PROSHANJIT DAS AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. K K PARASAR (R-1 TO 4) ASSTT.S.G.I.
15	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/4542/2021	MD. ABUL KASHEM Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
17	WP(C)/6738/2021 FIXED	PRASANTA KALITA Versus TE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. K GUPTA(R NOS.1,2)
18	WP(C)/603/2022	BISHNATH KARMAKAR Versus THE STATE OF NAGALAND AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	SC, AG GA, NAGALAND SC, FINANCE
19	WP(C)/1567/2022 FIXED	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
	WITH			
20	WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
	WITH			
21	WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD

	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
22	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
23	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
24	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
25	WP(C)/3734/2022	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
26	WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
27	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
28	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
29	WP(C)/3848/2022	RABINDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
30	WP(C)/3901/2022	UMESH CHOUDHURI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
31	WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
32	WP(C)/3968/2022	LIKSHESWAR HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
33	WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
34	WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
35	WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
36	WP(C)/4151/2022	JIBON TAYE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM

37	WP(C)/4187/2022 FIXED	BHARATI BALA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAJAN SC, EDU GA, ASSAM
38	WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	
ORDERS				
39	Cont.Cas(C)/441/2017	KHAGENDRA NATH BARMAN Versus PRASANTA KUMAR BHUYAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR. C S HAZARIKA
40	Cont.Cas(C)/257/2018	JITEN SAIKIA Versus PRETAM SAIKIA AND 2 ORS.	MS. P BHATTACHARYA MR. A BARUAH	MR. D SAIKIA (R2) MR J K PARAJULI (R1, R3) MR. S K CHAKRABORTY (R1, R3) MS. N S PARAJULI (R1) MR. K K DUTTA (R2) MR. B GOGOI (R2) MR P NAYAK (R2) MS. N BORDOLOI (R2)
41	Cont.Cas(C)/347/2018	HAREN GOGOI Versus BIREN MUDOI AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
42	Cont.Cas(C)/475/2018	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MRS. B TALUKDAR MR G G GOGOI	
43	Cont.Cas(C)/515/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOOND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
44	Cont.Cas(C)/116/2020	ABDUL KAIF ALI Versus SHYAM JAGANNATHAN AND 2 ORS.	MR. B K DAS M N KHAN	MR. M BHAGABATI (R1-R3) MR. M BHAGABATI (R1-R3) MS G BORA (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MS. B TALUKDAR (R-2) MR K PUJARI (R-2) MR K PUJARI (R-2)
45	Cont.Cas(C)/138/2020	LUT AHMED BARBHUIYA Versus MODAN CHANDRA DEKA	MR. A M BARBHUIYA MS A BEGUM	
46	Cont.Cas(C)/526/2020	BALI RAM SINGH AND 76 ORS Versus SUSHANT KUMAR MISHRA AND 3 ORS.	MR. U K NAIR MR. K GOGOI MR. A R TAHBILDAR MR. M P SARMA	MR A DASGUPTA MR. B K DAS MR. B K DAS MR. B DAS
47	Cont.Cas(C)/567/2020	JYOTI RAJBONGSHI Versus RAJESH KEMPRAI AND ANR	MR. P BHOWMICK	
48	Cont.Cas(C)/569/2020	SYED RIAZUL HAQUE Versus TEZ PRASAD BHUSAL	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MR K L GUPTA
49	Cont.Cas(C)/13/2021	PARESH SARMA Versus RAKESH KUMAR AND ANR	DR. B AHMED MR. A K AZAD	
50	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
51	Cont.Cas(C)/274/2021	SUDIPTA BHATTACHARJEE Versus RAKESH KUMAR IAS AND ANR.	MR. R MAZUMDAR MR D KALITA MS A BHUYAN	MR. P N GOSWAMI (r-1,2)

52	Cont.Cas(C)/447/2021	MUHILA BORUAH Versus DR. RATHINDRA BHUYAN	MR G Z AHMED MR A Z HUSSAIN	
53	Cont.Cas(C)/502/2021 FIXED	BHANI BARUAH Versus M S MANIVANNAN AND 5 ORS	MR MINTU SAIKIA	MR. N GOSWAMI (r-4,5) MR D KALITA (R-1,6) MR. D NATH (R-1,6)
54	WP(C)/4726/2021	TAIMUN NESSA LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, AG MR. B SAHARIA (R11) MR. A H M R CHOUDHURY (R-6 TO 9) SC, WATER RESOURCE
55	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
56	Cont.Cas(C)/125/2022	LAKHESWAR KAKATY Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
57	WP(C)/214/2022	SMT. MANJURI GUPTA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR R RAJKHOWA MR B KHAKHLARY	SC, P AND R.D. GA, ASSAM
58	WP(C)/3239/2022	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM
HEARING				
59	WP(C)/1139/2020 FIXED	MOKHTAR AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D NATH, SR. GA (STATE RESPONDENT) SC, IRRIGATION
STAY MATTERS				
60	WP(C)/2086/2020	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
WITH				
	I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022

15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1789/2022 B/O	MAHAMMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI MS R P AHMED N. CHOUDHURY	PP, ASSAM
2	Bail Appln./1844/2022	MEHABUB ALOM @ MEHBUB ALOM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN	PP, ASSAM
3	Bail Appln./1845/2022	RABIYAL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S AHMED MD M ALI	PP, ASSAM
4	Bail Appln./1848/2022	JUWEL HOQUE @ JUWEL ALI Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
5	Bail Appln./1849/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
<u>MOTION</u>				
6	Crl.Pet./705/2022 FIXED	ABHIJIT SARMA Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
7	Crl.Pet./719/2022 FIXED	NILITPAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	PP, ASSAM
8	AB/2146/2022 B/O	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
9	AB/2151/2022	MD. RUBUL ALI Versus THE STATE OF ASSAM	MR. S R GOGOI	PP, ASSAM
10	AB/2153/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

11	AB/2154/2022	NEKIB ALI AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
12	AB/2155/2022	ABDUR ROUF ANCHARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MS. R R SAIKIA MR. M B ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1480/2022 FIXED	ROBINA BEGUM Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
14	Bail Appln./1565/2022 FIXED	RAJEN KALITA AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
15	Bail Appln./1602/2022 FIXED	RAHUL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
16	Bail Appln./1683/2022 AB 1855/2020(D/O), FIXED	PANKAJ MAZUMDAR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
17	Bail Appln./1694/2022 FIXED	NIMAR ALI BARBHUYAN AND 4 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
18	Bail Appln./1726/2022 FIXED	RINKU LAHKAR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
19	Bail Appln./1748/2022 FIXED	BIRAJ NATH Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
20	Bail Appln./1749/2022 FIXED	CHAND MOHAMMAD ALI Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/1116/2021 FIXED	SHYAMAL SARMA BARUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
22	AB/2926/2021 FIXED	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
WITH				
23	AB/2927/2021	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/498/2022 FIXED	ALTAB ALI Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
25	AB/920/2022 FIXED	ROHUL AMIN AND 6 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK MR. A AHMED MR. I U CHOWDHURY	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS PP, ASSAM
26	AB/983/2022 FIXED	ROJAT MONDAL AND 4 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
27	AB/1040/2022 FIXED	TILAK DEB Versus THE STATE OF ASSAM	MS. J BAISHYA MR F HAQUE MR A HUSSAIN	PP, ASSAM

28	AB/1107/2022 FIXED	SHAFIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
29	AB/1443/2022 B/O	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
30	AB/1516/2022 FIXED	MD. SULEMAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
31	AB/1558/2022 FIXED	DHABOL CHUTIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
32	Bail Appln./1750/2022 FIXED	MD. TAJIMUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
33	AB/1824/2022 FIXED	HAMIDA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY	PP, ASSAM
34	AB/1826/2022 FIXED	SWAPAN DUTTA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA	PP, ASSAM
35	AB/1830/2022 FIXED	ABDUL MUTALEB @ MOTLEB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
36	AB/1836/2022 FIXED	JAKIR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	PP, ASSAM
37	AB/1837/2022 FIXED	SAYRA BEGUM LASKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
38	AB/1839/2022 FIXED	SAFIQUR RAHMAN @ SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA	PP, ASSAM
39	AB/1845/2022 FIXED	DEBA KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
40	AB/1855/2022 FIXED	KHANIN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
41	AB/1857/2022 FIXED	MANASHI CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. M K SARMA MR. J DEKA MR. P TELI B KRISHNA	PP, ASSAM
42	AB/1930/2022 FIXED	MD. ABDUL MANNAN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
43	AB/1932/2022 FIXED	MAMUCHA KHATUN AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ALI	PP, ASSAM
44	AB/1937/2022 FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
45	AB/1941/2022 FIXED	MUHIR UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	MR. I H BARBHUIYA PP, ASSAM
46	AB/1945/2022 FIXED	HIRANYA BARMAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
47	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM

48	AB/1994/2022 FIXED	BINNAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
49	AB/1997/2022 FIXED	ABDUS SELIM SK @ SELIM UDDIN Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
50	AB/2027/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
51	AB/2031/2022 FIXED	MOSLEM ALI SHEIKH @ MOSLEM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
HEARING				
52	Crl.Rev.P./186/2018 FIXED.	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
53	Crl.Rev.P./6/2020 FIXED	SMTI SADIRA HUDA Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	MS. P R MAHANTA MR. S R GOGOI PP, ASSAM
54	Crl.A./15/2020 WITH LCR SIX FILES. FIXED.	SHAHIDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. S AHMED MR. S AHMED MS. S A SAIKIA MD Y ALI MR. F R CHOUDHURY	M M RAHMAN(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1843/2022	MD. SAFIQUH HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
2 Bail Appln./1850/2022	NAUDHAN DUTTA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
3 Bail Appln./1851/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
MOTION			
4 Tr.P.(CrI.)/20/2022	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	PP, ASSAM
5 CrI.Pet./672/2022	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	
6 CrI.Pet./746/2022 B/O.	DEBESH BASUMATARY AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
7 CrI.Pet./747/2022	KABINDRA NARZARY Versus ABDUL BAREK AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
8 CrI.Pet./748/2022	DHARMESWAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S KALITA	PP, ASSAM
9 AB/2147/2022	RABINDRA SINHA @ ROBI SINHA Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
10 AB/2148/2022	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

11	AB/2150/2022	MD. TAHER ALI @ TAHIR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
12	AB/2152/2022	PRAN PRATIM SHARMA Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
13	AB/2156/2022	BIKOLPO DAS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
ADMISSION				
14	Tr.P.(CrI.)/24/2017	MAMPI BISWAS Versus RABINDRA CHANDRA MITRA	MS.D GHOSH MS.N DEKA	MS.P AHMED MS.H BUZAR BARUAH
15	CrI.Pet./464/2020 WITH LCR 4 FILES	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
	WITH I.A.(CrI.)/86/2021 in CrI.Pet./464/2020	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
16	CrI.Pet./575/2020 WITH LCR 3 FILES, FIXED	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
17	CrI.A./109/2021 WITH LCR 4 FILES	BIJOY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. R PHUKAN, LEGAL AID COUNSEL	PP, ASSAM
	WITH			
18	CrI.A./230/2019	SRI BIJOY GUPTA @ GAONBURAH Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MR. N KONWAR	PP, ASSAM
19	CrI.Pet./247/2021 WITH LCR 3 FILES	SMT. RANU BAISHYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
	WITH			
20	CrI.Pet./439/2021 WITH LCR 1 FILE	BHASKAR JYOTI BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. A PAUL (R-2) PP, ASSAM
21	CrI.Pet./599/2021	GOBINDA CHANDRA BASUMATARY Versus DHIRENDRA BORO AND ANR	MR. R MAZUMDAR MS H TERANGPI	MR. B RAMCHIARY (R1) MS A RAMCHIARY (R1) MS T RAMCHIARY (R1) PP, ASSAM (R-2)
22	CrI.Pet./735/2021 WITH OFFICE NOTE, LCR 1 FILE	SAUMENDRA KUMAR BARUA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR T H HAZARIKA (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR N AHMED (R-2) PP, ASSAM
23	I.A.(CrI.)/377/2022 in CrI.A./157/2022	RAM YADAV Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	
	WITH CrI.A./157/2022	RAM YADAV Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	
24	CrI.Pet./509/2022 B/O	GAUTAM DAS Versus THE STATE OF ASSAM AND ANR	MS L DAS MS J DAS	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./1302/2022 B/O	RAJIB ALI @ PUSKA Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

26	WITH Bail Appln./1297/2022	DALWINDER SINGH AND ANR Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/4352/2021 BA 142/2022, BA 3650/2021(BOTH D/O), FIXED	AJAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
28	AB/942/2022 FIXED	TAZIUL ISLAM @ TAIJUL Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
29	AB/1476/2022	ABDUL KHALEQUE AHMED Versus THE STATE OF ASSAM	MR M H AHMED MR S H SIKDAR MR. S HAQUE S YESMIN MS. N SULTANA	PP, ASSAM
30	AB/1854/2022	BALI BIBI Versus THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
<u>ORDERS</u>				
31	CrI.Pet./902/2013	CHIRANJIB SARMA and 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.H R KHAN MR.N H MAZARBHUYAN MR.N ISLAM MR.D K DEKA MS.P AHMED MS.J KALITA	PP, ASSAM
32	CrI.Pet./651/2015 WITH OFFICE NOTE	RAJU SINHA Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MS.P BARMAN	PP, ASSAM
33	CrI.L.P./43/2020 in CrI.A./7821/2019	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	MR. P P BORTHAKUR (R2)
	WITH CrI.A./7821/2019 (Filing Number)	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
	WITH I.A.(CrI.)/502/2020	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)
34	I.A.(CrI.)/438/2020 WITH LCR (FOUR FILES). in CrI.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
	WITH CrI.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	MR. A SARMA PP, ASSAM
35	Tr.P.(CrI.)/11/2021	SMTI. DIPA DAS Versus GOPAL DAS	MR. S GOGOI	
36	I.A.(CrI.)/55/2021 WITH LCR 5 FILES, B/O in CrI.A./25/2021	OMAR ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
	WITH CrI.A./25/2021	OMAR ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
37	CrI.Pet./102/2021 WITH LCR (ONE FILE).	NABAKANTA BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. D MAZUMDAR MS. S KANUNGOE	PP, ASSAM
38	CrI.Pet./133/2021 WITH LCR 1 FILE	MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM

39	I.A.(CrI.)/209/2021 in CrI.A./2334/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
	WITH CrI.A./2334/2021 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION Versus SIBENDRA DUTTA AND ANR. B	MR. S C KEYAL	
	WITH CrI.L.P./7/2021	DIRECTOR CENTRAL BUREAU OF INVESTIGATION Versus SIBENDRA DUTTA AND ANR.	MR. S C KEYAL SC, CBI	
40	CrI.A./67/2022 WITH LCR (THREE FILES).	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(CrI.)/186/2022 in CrI.A./67/2022	IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
41	CrI.Pet./73/2022	NAYEB ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI	PP, ASSAM
42	CrI.Pet./315/2022 B/O	NIPON BORA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
43	CrI.Pet./361/2022	DHANJIT CH NATH AND 4 ORS Versus JYOTRISHNA NATH	MR M H AHMED MS. N SULTANA	
44	CrI.Pet./604/2022 B/O	PRANJIT BORA Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
<u>STAY MATTERS</u>				
45	CrI.Rev.P./304/2016 WITH LCR 5 FILES	SARUBHAI GOGOI @ BHAI GOGOI Versus THE STATE OF ASSAM AND ANR	MR.M BISWAS MR.T CHUTIA MS.M D BORAH	PP, ASSAM
46	Tr.P.(CrI.)/24/2021	ROBIN DEORI @ RABIN DEURI Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022

17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Rev.P./450/2017 WITH LCR (TWO FILES), B/O.	MATHURA KALITA Versus SMT. ARPANA KAKATI	MR.A ALI MR.A PARAMANIK MRS.S DEKA MS.H TALUKDAR	
MOTION (BA)				
2	Bail Appln./1847/2022	TAPAN RAJKHUWA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./338/2022 FIXED	HANIF UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
4	Crl.Rev.P./388/2022 B/O.	MRINAL MANDAL Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
5	Crl.Rev.P./392/2022	AKBAR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/399/2022 in Crl.Rev.P./392/2022	AKBAR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A HUSSAIN	PP, ASSAM
6	Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
	WITH I.A.(Crl.)/400/2022 in Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	

7	Crl.Rev.P./394/2022	LAKHI DOWARAH Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI	PP, ASSAM
8	AB/2114/2022 B/O.	JAYANTA BAISHYA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
9	AB/2149/2022	AJOY SEN Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
10	AB/2157/2022	ANKUR DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
<u>ADMISSION</u>				
11	Crl.Pet./151/2014 WITH LCR (THREE FILES).	RAKESH KARWA Versus THE STATE OF ASSAM and ANR	MR.S P MORE MR.R DEV MR. M MORE	PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
12	Crl.Pet./329/2020 B/O	AMAN ALI MANDAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. J ABBAS	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY PP, ASSAM
13	Crl.Rev.P./21/2022 WITH LCR 3 FILES, FIXED	ABDUL KAIUM AL AMIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	MD B ISLAM (R-2) MR. A A MONDAL (R-2) MR S HUSSAIN (R-2) MR M HOQUE (R-2) MR A ALAM (R-2) PP, ASSAM
14	Crl.Rev.P./111/2022 WITH LCR 2 FILES	MD. IMANUL HAQUE Versus AMJIDA BEGUM	MR. B CHOWDHURY	MR. J KALITA MR D KALITA MS. S. KAR
15	Crl.Rev.P./179/2022	GULJAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	Crl.Pet./252/2022 FIXED	RASHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
17	Crl.Pet./253/2022 FIXED	RASHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
18	Crl.Pet./303/2022 B/O	JIAUR RAHMAN @ DULAL ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A MOBARAQUE MR. MANAS J MISRA	A. K. KANU MR A. ALI PP, ASSAM
19	Crl.Rev.P./377/2022 FIXED	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
20	Crl.Pet./418/2022 B/O	LAXMAN KUMAR SAH Versus THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1642/2022	SANKAR RAJBONSI AND ANR. Versus THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM
22	Bail Appln./1724/2022 FIXED	SABINA SULTANA Versus THE STATE OF ASSAM	MS. S BORO MR B PAUL MR B PAUL	PP, ASSAM
23	Bail Appln./1765/2022 FIXED	PENSILDIAR SHANGDIAR Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR M PEGU	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/4283/2021	PARAG KUMAR DEKA Versus STATE OF ASSAM	MR. G PATOWARY MR. T BARUAH	PP, ASSAM
25	AB/426/2022	MIZANUL HOQUE @ MIZNUL HOQUE Versus THE STATE OF ASSAM	MR. A SARMA MR. LENTSO MR H KALITA	PP, ASSAM

26	AB/767/2022	MADHUPRIYA DASGUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR S DAS MR K DEKA PP, ASSAM
27	AB/1402/2022 FIXED	BIPUL DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS A BORAH MS. R DEVI	PP, ASSAM
28	AB/1589/2022 FIXED	SAHID AHMED Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MR T CHHETRI	PP, ASSAM
29	AB/1808/2022 FIXED	SHAHADAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
30	AB/1815/2022 FIXED	JOYDEEP GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
31	AB/1833/2022 FIXED	DHAN MAHAMMAD Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
32	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	PP, ASSAM
33	AB/1853/2022 FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
34	AB/1875/2022 FIXED	SARIF UDDIN Versus THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
35	AB/1898/2022 FIXED	PRAHALAD DAIMARI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
36	AB/1933/2022 FIXED	SAM GEORGE Versus THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
37	AB/1956/2022 FIXED	MOON KUMAR Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI PP, ASSAM
38	AB/1973/2022 FIXED	BAHADUR ALI @ BAHADUR ISLAM AND 12 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
39	AB/1999/2022 FIXED	SATTAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
40	AB/2008/2022 FIXED	MANTU HUSSAIN @ MONTU ALI Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
41	AB/2015/2022 FIXED	WASHIM AHMED Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
42	AB/2036/2022 FIXED	HIMANSHU JAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
<u>ORDERS</u>				
43	I.A.(CrI.)/190/2020 in CrI.Rev.P./1543/2020	SALEMA BIBI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	MR. A K HUSSAIN MS S HAZARIKA PP, ASSAM

	WITH Crl.Rev.P./1543/2020 (Filing Number)	SALEMA BIBI Versus THE STATE OF ASSAM AND ANR. (H)		
44	I.A.(Civil)/2262/2020 WP(C) 5877/2019(D/O) in WP(C)/5877/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, REVENUE
45	Crl.A./202/2021	MD. HAMID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
46	Crl.Pet./218/2021 WITH LCR 2 FILES, B/O	BABLU KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
47	Crl.A./17/2022 WITH LCR (ONE FILE).	KHITISH MAHANTA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. N DEVI	PP, ASSAM
48	Crl.A./46/2022 WITH OFFICE NOTE, LCR 4 FILES	BRAJEN BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MS. D SAIKIA	PP, ASSAM
49	I.A.(Crl.)/301/2022 FIXED in Crl.Rev.P./4347/2022 WITH Crl.Rev.P./4347/2022 (Filing Number)	NILKAMAL SARMA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
	WITH I.A.(Crl.)/278/2022	NILKAMAL SARMA Versus THE STATE OF ASSAM AND ANR (B)	MR. A K DAS MR. M J GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/4348/2022 (Filing Number)	NILKAMAL SARMA Versus THE STATE OF ASSAM	MR. A K DAS	
		HEARING		
50	Crl.Pet./52/2021 WITH LCR 2 FILES, B/O	SMT. MOMENA BEWA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022

18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4734/2021 WP(C) 4722/21 WP(C) 1987/17 (BOTH D/O), FIXED	NAZIM HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. T K BORA	SC, AG (A AND E) SC, WATER RESOURCE
	WITH			
2	WP(C)/7448/2016	M.A.TRADING Versus STATE OF ASSAM and 4 ORS.	MR. D K JAIN MS. I DAS	GA, ASSAM SC, WATER RESOURCE
	WITH			
3	WP(C)/7833/2018	ON THE DEATH OF MD.ABED ALI HIS LEGAL HEIRS (1) MRS. SAFIJAN BEGUM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R CHETRI MS. R BEGUM	MR. B GOSWAMI SC, WATER RESOURCE
	WITH			
4	WP(C)/8862/2018	PARESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM	GA, ASSAM SC, WATER RESOURCE
	WITH			
5	WP(C)/4329/2019	RAM BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
6	WP(C)/4417/2019	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED	SC, WATER RESOURCE
	WITH			
7	WP(C)/6596/2019	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN MS. V KALITA	MR. P KAKATI (R-2 TO 6) SC, WATER RESOURCE
	WITH			
8	WP(C)/35/2021	RAJAT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K AHMED MS S BARUAH	SC, WATER RESOURCE

9	WITH WP(C)/1954/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC. WATER RESOURCE DEPTT.
10	WITH WP(C)/2586/2021	PRABIN KALITA @ PRABIN CH. KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, WATER RESOURCE
11	WITH WP(C)/2682/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC. WATER RESOURCE DEPTT.
12	WITH WP(C)/2687/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC. WATER RESOURCE DEPTT.
13	WITH WP(C)/2764/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC, WATER RESOURCE
14	WITH WP(C)/2765/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC, WATER RESOURCE
15	WITH WP(C)/3346/2021	SANGITA DEVI JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U SAIKIA	SC. WATER RESOURCE DEPTT.
16	WITH WP(C)/4259/2021	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S Muktar S Begum	SC, WATER RESOURCE
17	WITH WP(C)/4272/2021	JADAV KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. T BARUAH MS D CHHETRI MS A DAS	SC, WATER RESOURCE
18	WITH WP(C)/4311/2021	ABANI UZIR Versus THE STATE OF ASSAM AND 3 ORS	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	MS. S CHUTIA SC, WATER RESOURCE DEPTT.
19	WITH WP(C)/4362/2021	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
20	WITH WP(C)/4368/2021	ENNUS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
21	WITH WP(C)/4401/2021	MD. REZWAN ANSARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
22	WITH WP(C)/4461/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY MRS. C DAS	SC. WATER RESOURCE DEPTT. SC, FINANCE
23	WITH WP(C)/4699/2021	CHANDRESWAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS A DAS	SC, WATER RESOURCE

24	WITH WP(C)/4736/2021	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR	SC, WATER RESOURCE
25	WITH WP(C)/4776/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
26	WITH WP(C)/4777/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
27	WITH WP(C)/4779/2021	BIJOY BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K GOGOI	SC. WATER RESOURCE DEPTT.
28	WITH WP(C)/4849/2021	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
29	WITH WP(C)/4851/2021	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, WATER RESOURCE
30	WITH WP(C)/4891/2021	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
31	WITH WP(C)/4896/2021	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
32	WITH WP(C)/4913/2021	SIMI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
33	WITH WP(C)/4960/2021	USHA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
34	WITH WP(C)/5112/2021	M/S DAS ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
35	WITH WP(C)/5179/2021	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
36	WITH WP(C)/5180/2021	ZENITH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
37	WITH WP(C)/5238/2021	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
38	WITH WP(C)/5240/2021	M M ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
39	WITH WP(C)/5241/2021	SIBA BURAGOHAİN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM

40	WITH WP(C)/5245/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
41	WITH WP(C)/5247/2021	M/S DIVINE ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
42	WITH WP(C)/5248/2021	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
43	WITH WP(C)/5254/2021	RABINDARA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
44	WITH WP(C)/5256/2021	RAJEEB KUMAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
45	WITH WP(C)/5264/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN SC, WATER RESOURCE	GA, ASSAM
46	WITH WP(C)/5280/2021	BIJOY KUMAR SWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
47	WITH WP(C)/5303/2021	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
48	WITH WP(C)/5382/2021	M/S PALASHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
49	WITH WP(C)/5386/2021	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
50	WITH WP(C)/5421/2021	KAILASH CHAND BAGRA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
51	WITH WP(C)/5590/2021	SURESH KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
52	WITH WP(C)/5671/2021	DHARMANANDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
53	WITH WP(C)/5992/2021	PRABHAT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
54	WITH WP(C)/6022/2021	JALALUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
55	WITH WP(C)/6068/2021	LANKESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
56	WITH WP(C)/6195/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.

57	WITH WP(C)/6205/2021	BADAN CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
58	WITH WP(C)/6237/2021	DURGA PRASAD UPADHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
59	WITH WP(C)/6315/2021	HANNANUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
60	WITH WP(C)/6336/2021	AJIT SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
61	WITH WP(C)/6344/2021	DILIP KR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	SC. WATER RESOURCE DEPTT.
62	WITH WP(C)/6410/2021	ANIL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
63	WITH WP(C)/6525/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
64	WITH WP(C)/6526/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
65	WITH WP(C)/6527/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
66	WITH WP(C)/6528/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
67	WITH WP(C)/6529/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
68	WITH WP(C)/6531/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
69	WITH WP(C)/6532/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
70	WITH WP(C)/6534/2021	BISWAJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR MR A N IQBAL	SC. WATER RESOURCE DEPTT.
71	WITH WP(C)/6707/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. D DAS	SC, WATER RESOURCE
72	WITH WP(C)/6714/2021	M/S HI TECH CONSTRUCTION AND SUPPLY Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC. WATER RESOURCE DEPTT.

73	WITH WP(C)/6772/2021	IKBAL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR G SAROWAR MD H R AHMED	SC, WATER RESOURCE
74	WITH WP(C)/6896/2021	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC. WATER RESOURCE DEPTT.
75	WITH WP(C)/6927/2021	RAJEN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
76	WITH WP(C)/6934/2021	PARAGDHAR TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N ALAM R K MR. D K JAIN	GA, ASSAM SC. WATER RESOURCE DEPTT.
77	WITH WP(C)/6964/2021	M/S RAMESH JAIN AND SONS (HUF) Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
78	WITH WP(C)/7004/2021	M/S BARNALI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
79	WITH WP(C)/7039/2021	M/S BARNALI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
80	WITH WP(C)/7102/2021	RAMEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
81	WITH WP(C)/7160/2021	FAZLUR RAHMAN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
82	WITH WP(C)/7197/2021	DIPAK KUMAR RARA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
83	WITH WP(C)/7233/2021	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
84	WITH WP(C)/7234/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
85	WITH WP(C)/7235/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
86	WITH WP(C)/7237/2021	M/S R K WIRE NETTING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN MS. V KALITA	GA, ASSAM SC, WATER RESOURCE
87	WITH WP(C)/7267/2021	SERAJ ANOWAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC. WATER RESOURCE DEPTT.
88	WITH WP(C)/7370/2021	JADAV CHANDRA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE

89	WITH WP(C)/7373/2021	KOLIM HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR H I CHOUDHURY MR. K MOHAMMED	SC, WATER RESOURCE
90	WITH WP(C)/7376/2021	JOYSHREE DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS. P ADHIKARI MR. K MOHAMMED	SC, WATER RESOURCE
91	WITH WP(C)/7378/2021	SHARAT CH SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
92	WITH WP(C)/7380/2021	MD. INTAZ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
93	WITH WP(C)/7382/2021	DIPEN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
94	WITH WP(C)/7390/2021	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
95	WITH WP(C)/7403/2021	JOY RAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
96	WITH WP(C)/388/2022	JAMAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
97	WITH WP(C)/389/2022	SAMIRAN NATH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
98	WITH WP(C)/390/2022	ABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
99	WITH WP(C)/391/2022	SUJIT NATH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
100	WITH WP(C)/392/2022	MUJIBUR RAHMAN BORBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR P UPADHYAY MR A UPADHYAY	SC, WATER RESOURCE
101	WITH WP(C)/394/2022	AKABBAR ALI Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC. WATER RESOURCE DEPTT.
102	WITH WP(C)/532/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
103	WITH WP(C)/587/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
104	WITH WP(C)/591/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE

105	WITH WP(C)/592/2022	UJJAL PHUKAN Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
106	WITH WP(C)/593/2022	BIJON CHANDRA BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
107	WITH WP(C)/599/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
108	WITH WP(C)/601/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
109	WITH WP(C)/602/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
110	WITH WP(C)/608/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 7 ORS	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI MR R DHAR, SC, AG (A&E) MR. P KAKATI, SC, WATER RESOURCE DEPTT. SC, WATER RESOURCE
111	WITH WP(C)/642/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
112	WITH WP(C)/755/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
113	WITH WP(C)/756/2022	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
114	WITH WP(C)/892/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, WATER RESOURCE
115	WITH WP(C)/1038/2022	SUNIT KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE
116	WITH WP(C)/1070/2022	SUNIT KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	SC, WATER RESOURCE

117	WITH WP(C)/1284/2022	MALLIKA DAS Versus THE UNION OF INDIA AND 7 ORS.	MR S MUKTAR S BEGUM	MR. R K D CHOUDHURY, ASSTT. SGI (R-1,8) SC, AG MR. B DEKA (R-1) MR. R AHMED (R-7) ASSTT.S.G.I. MR. P KAKATI, SC, WATER RESOURCE DEPTT. (R-2 TO 6)
118	WITH WP(C)/1313/2022	NABAB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	MR. R K D CHOUDHURY, ASSTT. SGI (R-5,6) MR R DHAR (R-7) SC, WATER RESOURCE
119	WITH WP(C)/1495/2022	MALLIKA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE
120	WITH WP(C)/1889/2022	SHAILENDRA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
121	WITH WP(C)/1901/2022	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
122	WITH WP(C)/1980/2022	SHAILENDRA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
123	WITH WP(C)/2185/2022	MUSTAFIZUR RAHMAN (RUNTU) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
124	WITH WP(C)/2454/2022	HARES ALI Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC, WATER RESOURCE
125	WITH WP(C)/2724/2022	MD. MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, WATER RESOURCE
126	WITH WP(C)/2977/2022	DEBA KANTA LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
127	WITH WP(C)/2979/2022	LINTUMONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
128	WITH WP(C)/2980/2022	BASANTA MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
129	WITH WP(C)/2982/2022	BHUPEN BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
130	WITH WP(C)/3011/2022	SUBUDH RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MD. I H KHAN MR K ISLAM	SC, WATER RESOURCE
131	WITH WP(C)/3229/2022	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MR. M HUSSAIN	SC, WATER RESOURCE

132	WITH WP(C)/3232/2022	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH	SC, WATER RESOURCE
133	WITH WP(C)/3595/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
134	WITH WP(C)/3597/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
135	WITH WP(C)/3600/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
136	WITH WP(C)/3608/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
137	WITH WP(C)/3613/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
138	WITH WP(C)/3635/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS.	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
139	WITH WP(C)/3637/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
140	WITH WP(C)/3640/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
141	WITH WP(C)/3646/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
142	WITH WP(C)/3647/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR S BEGUM	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
143	WITH WP(C)/3767/2022	KHAIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
144	WITH WP(C)/3783/2022	LAKSHI KT DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
145	WITH WP(C)/4317/2022	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE

146	WITH WP(C)/4326/2022	ABDUL MALEK @ ABDUL MALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
147	WITH WP(C)/4555/2022	SAMSUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
148	WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM SC, P H E
149	WP(C)/6455/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
150	WITH WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
151	WP(C)/799/2022 FIXED	ISERON BEWA @ ASERON BEWA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T SK MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, REVENUE
152	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
153	WP(C)/3967/2022	SASHREEK CONSTRUCTORS PRIVATE LIMITED Versus THE UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST MR H GUPTA ASSTT.S.G.I.
154	WP(C)/4470/2022	M/S ADITI INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
155	WP(C)/4588/2022	NRIPEN MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
156	WP(C)/4631/2022 FIXED	MOHAN CHANDRA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A SARMA	SC, GDD SC, GMC
157	WP(C)/4643/2022 FIXED	HASENA BEWA AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM SC, BTC
158	WP(C)/4936/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
159	WP(C)/4939/2022	NAREN CH. DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
160	WP(C)/4943/2022	DURLAV SARMAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

161	I.A.(Civil)/2053/2022 in WP(C)/663/2021	JOGENDRA NATH SARMA Versus THE DIRECTOR OF LAND RECORDS AND SURVEY, ASSAM AND ANR.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, REVENUE
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	WITH WP(C)/663/2021	JOGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MR. S K ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, REVENUE
162	WP(C)/4407/2018 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
163	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
164	WP(C)/5742/2019	ASHA RANI Versus THE UNION OF INDIA AND 5 ORS.	MS. N SHYAMAL MR. N U K NAIR MR. M P SARMA MR. A BORO	MR. K K PARASAR ASSTT.S.G.I.
165	WP(C)/7487/2019	DILIP KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
166	WP(C)/7548/2019	M/S. KLIRDAP STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
	WITH			
167	WP(C)/7533/2019	M/S. JAPILANGSO STONE CRUSHER Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
168	WP(C)/9262/2019	SANJAY PAUL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR D KALITA GA, ASSAM MR. D NATH
169	WP(C)/1244/2020	M/S. S.M.ISPAT LTD. Versus UNION OF INDIA AND 4 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
170	WP(C)/2278/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	SC, FINANCE AND TAXATION
	WITH			
171	WP(C)/2250/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, TAXES
172	WP(C)/505/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
	WITH			
173	WP(C)/5277/2021 WITH WP(C)/6315/2017(D/O)	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
	WITH			
174	I.A.(Civil)/1838/2021 in WP(C)/5277/2021 WP(C)/1185/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS. DILIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MR. N PATHAK MR. K K PARASAR MR. M P SARMA	GA, ASSAM MR. A GOGOI SC, I O C GA, ASSAM MR. N J KHATANIAR MR. N GOSWAMI (SC, EXCISE DEPARTMENT) MR. M K DAS SC, EXCISE DEPTT.

175	WP(C)/4419/2021	KALYAN KUMAR PATHAK Versus STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
176	WP(C)/5940/2021 FIXED	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
177	WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7- 9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
	WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
178	WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR. J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
179	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2127/2022 in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
180	WP(C)/778/2022	SAJJADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, REVENUE
181	WP(C)/1914/2022 FIXED	THE BIKRAMPUR COOP SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM
182	WP(C)/1989/2022	CHINUWARA BEGUM AND 31 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM MR. B SAHARIA MR. B SAHARIA
183	WP(C)/2132/2022	ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ASSAM SC, REVENUE
184	WP(C)/2669/2022	THE SONAPUR TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
185	WP(C)/4030/2022 FIXED	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
		ORDERS		
186	WP(C)/717/2019	PHANIDHAR SONOWAL Versus THE STATE OF ASSAM AND 6 ORS.	MS. T SOM MR H DAS MS P LEKHARU	GA, ASSAM

187	I.A.(Civil)/3830/2019 in WP(C)/593/2011	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM MR D DEKA
	WITH I.A.(Civil)/3832/2019	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION AND 4 ORS	MR. P N GOSWAMI	GA, ASSAM
188	Cont.Cas(C)/541/2020 FIXED	SMT. BULI SARMA AND 6 ORS. Versus SRI RAJEN GOGOI	MR H RAHMAN	
189	Cont.Cas(C)/624/2020	CHANDAN DEKA Versus S K DAS AND 2 ORS	MR. R GOSWAMI MS. P. KALITA MS. R DEVI	
190	I.A.(Civil)/187/2021 WP(C)/7011/2016 (Disposed), FIXED in WP(C)/7011/2016	JOYDEEP BHATTACHARJEE AND 2 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. A BHATTACHARJEE(PETITIONER NO.1 APPEARING IN PERSON	GA, ASSAM MR. A BHATTACHARYA, AMICUS CURIAE ASSTT.S.G.I.
191	I.A.(Civil)/353/2021 WITH WP(C)/1810/2014 (D/O) in WP(C)/5897/2009 WITH WP(C)/5897/2009	DHANI RAM BARUAH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARDWAJ	GA, ASSAM
		DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM
192	WP(C)/469/2021 FIXED	SAFURUDDIN AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	GA, ASSAM MR. N ISLAM (R-10) MS TH A DEVI (R-10) MR. T N SRINIVASAN (R- 10)
193	I.A.(Civil)/873/2021 in WP(C)/2556/2014 WITH WP(C)/2556/2014 WITH I.A.(Civil)/872/2021 in WP(C)/2556/2014 WITH I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR. MD. KHALIQUZZAMAN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR. HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR. HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN G UDDIN G UDDIN	SC, REVENUE SC, REVENUE SC, REVENUE
194	I.A.(Civil)/1386/2021 in WP(C)/5650/2019 WITH WP(C)/5650/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

195	WITH WP(C)/5645/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1382/2021 in WP(C)/5645/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
196	WITH WP(C)/5647/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1384/2021 in WP(C)/5647/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
197	WITH WP(C)/5648/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1400/2021 in WP(C)/5648/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
198	WITH WP(C)/5649/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1401/2021 in WP(C)/5649/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
199	WP(C)/10/2022	MD. ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, REVENUE
200	Cont.Cas(C)/134/2022	SOMER ALI Versus BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
201	Cont.Cas(C)/264/2022	PANIRAM BARMAN Versus RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	
202	I.A.(Civil)/1457/2022 WITH WP(C)/5610/2014 (D/O) in WP(C)/5610/2014	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS B		

	WITH I.A.(Civil)/1458/2022	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS	MR. J LASKAR	
203	I.A.(Civil)/1930/2022 in WP(C)/6339/2021	SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, EXCISE DEPTT.
	WITH WP(C)/6339/2021	AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
204	I.A.(Civil)/1938/2022 in WP(C)/1599/2022	M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	GA, ASSAM MS D BORGOHAIN
	WITH WP(C)/1599/2022 CAVT. NO. 09802/021,	M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK	MS. M SARMAH (r-5) GA, ASSAM MS D BORGOHAIN (r-5) MR. P GOHAIN (r-5) MR P KOULI MR D SARMAH, FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/1877/2014 IN MAC APP SL. NO. 214090	RISHAB PHUKAN Versus MR. PUTULA BEGUM and 7 ORS,	MR.R DUTTA MR.S J SARMA	MS.N MODI(R-7) MS.R HUSSAIN MR.M TALUKDAR MS.D KALITA MR.S DUTTA(R-7) MS.I SARMA MR.C SHARMAR-7 MR.SIDHANT DUTTA(R-7) MR.R K AGARWAL
2	I.A.(Civil)/420/2019 in MACApp./404/2019	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B CHAKRAVARTY MR. M TALUKDAR MR. U DAS MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6) MR. A SHAKIL MS THUYEKHRULU
	WITH MACApp./404/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS		
3	I.A.(Civil)/657/2019 in MACApp./1562/2019	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	WITH MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT ANJUMONI SAIKIA AND 2 ORS		
4	I.A.(Civil)/665/2019 in MACApp./14059/2018	SMTI ANJALI SHARMA Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S M BARUAH MR. A MAHANTA MR. S BORDOLOI	MR. R C PAUL MS M BHARATI
	WITH MACApp./14059/2018 (Filing Number)	SMTI ANJALI SHARMA Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
5	I.A.(Civil)/1422/2019 in MACApp./2461/2019	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS.	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	

	WITH MACApp./2461/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS		
6	I.A.(Civil)/705/2020 in MACApp./2058/2020	MUSSTT. RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./2058/2020 (Filing Number)	MUSSTT. RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS		
7	I.A.(Civil)/1478/2020 in MACApp./6442/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./6442/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS (H)		
8	I.A.(Civil)/1831/2021 in MACApp./2881/2021	THE COMMANDING OFFICER, 99 APO AND ANR Versus RATNESWAR GOGOI	MR. S K MEDHI	
	WITH MACApp./2881/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO AND ANR Versus RATNESWAR GOGOI (B)	MR. S K MEDHI	
	WITH I.A.(Civil)/2883/2021 (Filing Number)	THE COMMANDING OFFICER, 99 APO AND ANR. Versus RATNESWAR GOGOI	MR. S K MEDHI	
9	I.A.(Civil)/2422/2021 in MACApp./9771/2021	KUNJA SAIKIA Versus UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA Versus UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
10	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/77/2022	SMTI USHA RANI SARMA Versus ON THE DEMISE OF ANANDA MOHAN DEB, HIS LEGAL HEIRS VIZ. SMTI. HRIDOY MONI DEVI AND 17 ORS.	MR M R ADHIKARI MR. C K S BARUAH	MS A BEGUM
2	CRP(IO)/170/2022	SMTI. PADMAWATI SAIKIA AND 2 ORS. Versus KUSUM BARUAH AND 13 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
3	CRP(IO)/171/2022	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS Versus SMT. ANIMA BORO AND 4 ORS.	MR. S C KEYAL MR R K MOUR MS. J BHATTACHARJEE	
ADMISSION				
4	FAO/72/2019 FIXED	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR. A K PURKAYASTHA MR. SK N MOHAMMAD MR. S K DAS MR A IKBAL MR S JAFRI	MR. S DEKA (R2) MR. T CHAKRABORTY MR. D CHOUDHURY MS. J BORO (R2) MR D TUMUNG (R2)
	WITH I.A.(Civil)/1014/2019 in FAO/72/2019	MD. UBEDUR RAHMAN BORAH Versus MD. ULFATUR RAHMAN BORAH AND ANR	MR. SK S N MOHAMMAD MR A IKBAL MR SK N MAHAMMAD	
5	CRP/141/2019 B/O	XXX (Tanveer Rahman, deceased) Versus THE ASSAM BOARD OF WAKF	MR B M DEKA MR. K M MAHANTA MS DIRISHA MAHANTA	MR. R BARUAH S ALI MR. A IKBAL MR. A.I. AHMED
6	CRP/76/2022	MISS POKHILA MANDAL AND 3 ORS. Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR. S C BISWAS MR. S BISWAS MS L. HAZARIKA MR. M Y SIDDIQUE	MR. S K GOSWAMI

7	MACApp./387/2022	SMTI. GULAPI DAS AND 3 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A BARUAH MR. J P MORE	MS. R D MOZUMDAR MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
8	MACApp./429/2022	ORIENTAL INSURANCE COMPANY LTD. Versus MAMONI GOGOI AND 2 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/2200/2022 in MACApp./429/2022	ORIENTAL INSURANCE COMPANY LTD. Versus MAMONI GOGOI AND 2 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/84/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
	WITH I.A.(Civil)/1534/2022 in RSA/84/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
10	RSA/92/2022	SARFIA KHATUN AND ANR. Versus JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH I.A.(Civil)/1630/2022 in RSA/92/2022	SARFIA KHATUN AND ANR. Versus JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
11	RSA/97/2022 CAVT. NO.04122/022,	TARUN HANDIQUE Versus JAMUNA BORAH AND 2 ORS.	MR. SHEELADITYA	MR. K M MAHANTA SC, K A A C FOR CAVEATOR
<u>ORDERS</u>				
12	CRP/275/2015	CHAMPABATI AGRICULTURAL FARMING CORPORATION Versus LEGAL HEIRS OF LATE HAZI BOKTAR ALI, MOJIRON BIBI WIFE and ORS	MR.R HAZARIKA MR D NATH MS.P CHETIA	
13	I.A.(Civil)/2904/2017 in RSA/302557/2017	SMTI PUSPARANI DAS and 2 ORS, Versus RATAN DAS and 10 ORS,	MRS.M B BARUAH	MR.P S DEKA(R- 1&6) MR.P S DEKA(R- 1&6) MR.R SARMAR- 1and6 R SARMAH R SARMAH
	WITH RSA/302557/2017 (Filing Number)	SMTI PUSPARANI DAS and 2 ORS Versus SRI RATAN DAS and 10 ORS	MRS.M B BARUAH	
	WITH I.A.(Civil)/1476/2019	SMTI PUSPARANI DAS and 2 ORS, Versus RATAN DAS and 10 ORS,		MR.P S DEKA(R- 1&6) R SARMAH
14	CRP/136/2018	RUPAM DUTTA THAKUR Versus ARATI HAZARIKA AND 4 ORS.	MR. P P DUTTA MR. A BORUA	
15	I.A.(Civil)/23/2019 in RSA/12742/2018	SRI GANESH DEKA AND ANR Versus ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR A N AHMED	MS. B BHUYAN MR. G KALITA
	WITH RSA/12742/2018 (Filing Number)	SRI GANESH DEKA AND ANR Versus ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR A N AHMED	

16	CRP(IO)/403/2019 B/O	MALANCHA KHATUN AND 11 ORS. Versus NURUL HAQUE	MR D BORUAH MR R DHAR MR. B B KAKATI MR. N N UPADHAYA	DR. B AHMED MR. N HAQUE MR. A K AZAD
17	I.A.(Civil)/3489/2019 in RSA/13608/2019	SRI LABIT SAIKIA Versus SMTI. KARAVI BURAGOHAIN @ KARABI AND 6 ORS	MR. SHEELADITYA MR. K BHATTA	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA
	WITH RSA/13608/2019 (Filing Number)	SRI LABIT SAIKIA Versus SMTI. KARAVI BURAGOHAIN @ KARABI AND 6 ORS		
18	CRP(IO)/46/2020	NITAI DEY Versus JAYDEV LAHA AND ANR.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR D C NATH (R-1,2) MR. C SHARMA (R-1,2)
19	CRP/58/2020	ABHIMANYU CHOUHAN Versus REKHA DEVI CHOUHAN AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MD. S M RAHMAN MD. S M RAHMAN
20	RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI Versus MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	MR. A DHAR MISS S ROY MD F FARIDI
	WITH I.A.(Civil)/1181/2020 in RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI Versus MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	
21	I.A.(Civil)/351/2020 in CRP/8/2019	SUBRATA DAS Versus ON THE DEATH OF BISWANATH SAHA, HIS LEGAL HEIR, BISHAL SAHA AND ANR	MR. P SUNDI	MR. B CHOUDHURY MR. S SAHA
	WITH CRP/8/2019	SUBRATA DAS Versus CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MS. B CHOUDHURY MR. S SAHU MS. J DAS
	WITH I.A.(Civil)/352/2020 in CRP/8/2019	SUBRATA DAS Versus ON THE DEATH OF BISWANATH SAHA, HIS LEGAL HEIR, BISHAL SAHA AND ANR	MR. P SUNDI	MR. S SAHU MR. B CHOUDHURY
	WITH I.A.(Civil)/353/2020 in CRP/8/2019	SUBRATA DAS Versus ON THE DEATH OF BISWANATH SAHA, HIS LEGAL HEIR, BISHAL SAHA AND ANR	MR. P SUNDI	MR. S SAHU MR. B CHOUDHURY
22	I.A.(Civil)/2176/2020 in CRP/8635/2020	MINATI DAS AND 3 ORS. Versus AKHIL NATH AND ANR.	MR. K K DEKA	MR. K R PATGIRI (R-1,2) MS. U HAZARIKA (R-1,2)
	WITH CRP/8635/2020 (Filing Number)	MINATI DAS AND 3 ORS. Versus AKHIL NATH AND ANR. -A	MR. K K DEKA	
23	I.A.(Civil)/461/2021 in CRP/184/2018 (D/O) in CRP/184/2018	SHIKHA BARUA AND 2 ORS. Versus RANJIT BARTHAKUR	MS. B CHOUDHURY MR. S SAHU	MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MR. K K DUTTA
24	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH

	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
25	I.A.(Civil)/2145/2021 CRP(I/O) 425/2018(D/O) in CRP(IO)/425/2018	SAKIN UDDIN SK. AND 2 ORS. Versus AMIN UDDIN SK.	MR B ACHARYYA MS. M ACHARYYA MR A DAS	MR D KALITA MR. M HUSSAIN
26	I.A.(Civil)/2354/2021 in CRP/102/2006 (D/O) in I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/2355/2021 in I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
	WITH I.A.(Civil)/2356/2021 in I.A.(Civil)/2449/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ON THE DEATH OF ABDUL MATIN CHOUDHURY, HIS LEGAL HEIRS AND ORS	MR. S P CHOUDHURY	MR. M K CHOUDHURY
27	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS		
28	Review.Pet./12/2022 in MACApp./106/2014 (D/O), MACApp./124/2014 (D/O), MACApp./125/2020 (D/O), WITH LCR	ATAUR RAHMAN CHOUDHURY Versus THE RELIANCE GENERAL INSURANCE COMPANY LTD. AND 9 ORS.	MR. I A TALUKDAR	MR. R GOSWAMI
29	I.A.(Civil)/24/2022 in CRP/1/2020	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. ROSE ALI AND 2 ORS.	MR. A BHATTACHARYYA	
	WITH CRP/1/2020	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. ROSE ALI AND 2 ORS.	MR. A BHATTACHARYYA	
30	CRP/42/2022 FIXED	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
31	CRP(IO)/131/2022 FIXED	SMT DURBA CHOUDHURY AND ANR Versus SMT. NANDA GUHA	MR. T ROY MS. B SARKAR MR P BHATTACHARJYA	MR. D CHAKRABARTY MR. D CHAKRABARTY MS. J DEKA MS. J DEKA
32	CRP(IO)/135/2022 FIXED	DISPUR HOSPITALS PRIVATE LTD. Versus 20MED EQUIPMENT SOLUTION PVT. LTD. F	MS. M BORDOLOI MR. A DAS MR. N I KHAN	MR. A BARKATAKI MR S BHARALI MR. M DAS MR. A DAS

33	CRP(IO)/143/2022 FIXED	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM MR. A J DAS (r-8,9) MR P DEKA (r-8,9) MR. R DE (r-8,9)
	WITH I.A.(Civil)/1940/2022 in CRP(IO)/143/2022	UTPAL DUTTA Versus HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
34	CRP(IO)/153/2022 FIXED	MUSSTT AFRUJA BEGUM BARBHUIYA Versus ON THE DEATH OF MD. MAHAMOD ALI BARBHUIYA AND ANR	MS. P BHATTACHARYA MR B S DEKA MS P SARMA	
35	I.A.(Civil)/681/2022 CRP(I/O) 354/2019(D/O) in CRP(IO)/354/2019	ABDUL KARIM AND 9 ORS. Versus MD. REBEKA RAHMAN AND 2 ORS.	MR. A K DUTTA	
36	I.A.(Civil)/957/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
	WITH RSA/50/2014	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
	WITH I.A.(Civil)/956/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
	WITH I.A.(Civil)/958/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
37	I.A.(Civil)/2181/2022 WITH LCR in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN, AND ORS.	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED
	WITH RSA/153/2011	MUSTT. MOYMONA KHATUN AND 7 ORS Versus MUSSTT. OCHIKA KHATUN AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	DR.B AHMED MRH I CHOUDHURY MR.A M BUZARBARUAH MR.N HAQUE MR.S K DEORI MISSM BARMAN MRK UDDIN
	WITH I.A.(Civil)/2182/2022 in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, AND ORS Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN,	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED
	WITH I.A.(Civil)/2183/2022 in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN, AND ORS.	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED
38	I.A.(Civil)/2204/2022 CAVT. NO.05582/022, in MACApp./8620/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus KALYANI BHATTACHARJEE AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. A R AGARWALA FOR CAVEATOR
	WITH MACApp./8620/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus KALYANI BHATTACHARJEE AND 2 ORS. E	MR. A J SAIKIA	

	WITH I.A.(Civil)/8622/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus KALYANI BHATTACHARJEE AND 2 ORS. E	MR. A J SAIKIA	
39	I.A.(Civil)/2208/2022 in MACApp./8464/2022	USHA KALITA @ USHA BALA KALITA AND 2 ORS Versus HITESH DOLOI AND 2 ORS	MR D MONDAL	
	WITH MACApp./8464/2022 (Filing Number)	USHA KALITA @ USHA BALA KALITA AND 2 ORS Versus HITESH DOLOI AND 2 ORS (H)	MR D MONDAL	
40	WP(C)/3037/2022 FIXED	DHIREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR G BOKALIAL (R-1)
<u>STAY MATTERS</u>				
41	CRP/172/2016	MD. UMED ALI and 3 ORS. Versus MD. AINUL HAQUE and 18 ORS	MR.A K PURKAYASTHA MR.S SHARMA MR.M S ALI	MR.S CHAUHAN(R- 1-6) MR. R C PAUL MR.A R SHOME(R- 1-6) MS M BHARATI
42	CRP/338/2016	TOKHEN GOGOI and ANR. Versus PURNA GOGOI	MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
43	CRP(IO)/274/2018 FIXED	M/S. DOLAGURI TEA CO. (P) LTD. Versus M/S. KATHONI TEA COMPANY LTD	MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	MR A DEY (R-1)
44	CRP(IO)/291/2018 FIXED	RANJIT DUTTA Versus THE STATE OF ASSAM AND 12 ORS.	MR. M DUTTA MR. A BORUA	MS. M DUTTA GA, ASSAM MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MR. G BORDOLOI (R3)
45	CRP(IO)/144/2021	MD. ABDUL MANNAN MAZUMDER Versus SMTI. KRISHNA DEBNATH AND ANR	MR. A Y CHOUDHURY	MR M J QUADIR (r-1,2) MR. K MIRA (r-1,2) MR S S ISLAM (r-1,2)
46	CRP(IO)/149/2021	NANDA MATHARU Versus MANI SINGH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH
47	CRP/8/2022	HIREN SAIKIA Versus MADHAB CHOUDHURY AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. S SAHU
48	CRP/66/2022 FIXED	MD. ATOWAR RAHMAN AND ANR Versus BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	
49	CRP(IO)/99/2022	BAKKAR SHEIKH AND 3 ORS. Versus ABUL HUSSAIN AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	MR. N K KALITA MR D DEKA
50	CRP(IO)/141/2022 FIXED	SMTI BASANTI CHAUHAN AND 4 ORS Versus TAPESWAR SAHARIA AND 9 ORS	MR. A K SAHU MR. S SAHU	GA, ASSAM SC, FINANCE
51	CRP(IO)/145/2022 FIXED	ARUN CHANDRA NATH AND ANR. Versus SMT. KHIRODA KAKATI DAS AND ANR	MR. S SHARMA MS. P TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. Versus KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.P BISWAS(R-2) MR.R DEY(R-2)
	WITH I.A.(Civil)/2067/2022 in MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. Versus KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.R DEY(R-2) MR.P BISWAS(R-2)
2	MACApp./388/2022	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MR. A H M R CHOUDHURY (R- 3) MS. M BORUAH
	WITH I.A.(Civil)/2081/2022 in MACApp./388/2022	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MR. A H M R CHOUDHURY (R- 3) MS. M BORUAH
3	MACApp./399/2022	RELIANCE GENERAL INSURANCE CO LTD Versus GONGA DEB NATH AND 7 ORS (H)	MR. K K BHATTA MS R DEVI	MR. M TALUKDAR (R-1,2,3,4,5,6) MS. M BORUAH
	WITH I.A.(Civil)/2090/2022 in MACApp./399/2022	RELIANCE GENERAL INSURANCE CO LTD Versus GONGA DEB NATH AND 7 ORS (H)	MR. K K BHATTA MS R DEVI	MR. M TALUKDAR (R-1,2,3,4,5,6) MS. M BORUAH
4	MACApp./401/2022	MD ARIFUDDIN AHMED Versus MD RIBUL HUSSAIN AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN
5	MACApp./403/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUNUMI KAKOTI AND 4 ORS.	MR S S SHARMA MS L SHARMA	MR. L R MAZUMDER MR M HOQUE (R1-R3) MD A WADUD (R1-R3) MS S DEVI (R1-R3)

	WITH I.A.(Civil)/2095/2022 in MACApp./403/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUNUMI KAKOTI AND 4 ORS	MR S S SHARMA MS L SHARMA	MR. L R MAZUMDER MR M HOQUE (R1-R3) MD A WADUD (R1-R3) MS S DEVI (R1-R3)
6	MACApp./405/2022	SRI UMACHARAN CHETRY Versus THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND ANR	MR. J KALITA MR D PEGU	MRS. S ROY MR. A MOBARAQUE (R2) MS. I DAS (R1)
7	MACApp./409/2022	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI. RUPA BORA AND 6 ORS	MR. K K BHATTA MR J JOHN	MR T KALITA MR. A KAKATI
	WITH I.A.(Civil)/2100/2022 in MACApp./409/2022	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI. RUPA BORA AND 6 ORS	MR. K K BHATTA MR J JOHN	MR T KALITA MR. A KAKATI
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/63/2022 CAVT. NO.03302/022,	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1214/2022 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
9	RSA/65/2022	SMTI GEETANJALI BHUYAN Versus SMTI TAINI BEZBORUAH AND 5 ORS	MR R SENSUA MR S DAS MR D BORAH	
10	RSA/83/2022	SHEIKH MAJIBAR Versus MRS MANJU DUTTA	MR K BHUYAN MR N ISLAM	
<u>ORDERS</u>				
11	MACApp./141/2010	MOSSTT. NOORBHAN BEWA WIFE and ANR Versus THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B B NARZARI MR.M HUSSAIN MR.R BAISHYA MR.A RASHID MR.P K BRAHMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
12	I.A.(Civil)/1158/2017 in MFA/278018/2016	SMTI KALYANI SARKAR Versus NANDAN BHOWMIK		
	WITH MFA/278018/2016 (Filing Number)	SMTI KALYANI SARKAR Versus SRI NANDAN BHOWMIK	MR.K M HALOI MR.A K DEKA	
13	I.A.(Civil)/613/2018 in MACApp./117/2018	NATIONAL INSURANCE CO. LTD. Versus SMT SAVITRI DAS and 5 ORS	MS. R D MOZUMDAR MR. U K DUTTA MS. C MOZUMDAR MS B KASSHYAP MR. S P SHARMA	MR. Y S MANNAN (R1) MR A KALITA (R1) MR A N AHMED (R3) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. D BHUYAN (R1) MR. S SINGH (R1)
	WITH MACApp./117/2018	NATIONAL INSURANCE CO. LTD. Versus SMT SAVITRI DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI (R4) MR. Y S MANNAN (R1) MR A KALITA (R1) MR A N AHMED (R3) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. A KALITA (R4) MR. R SHARMA (R4) MR. D BHUYAN (R1) MR. S SINGH (R1) MR. R KATHKATIA (R4)

	WITH I.A.(Civil)/615/2018 in MACApp./117/2018	NATIONAL INSURANCE CO. LTD. Versus SMT SAVITRI DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. Y S MANNAN (R1) MR A KALITA (R1) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. S SINGH (R1) MR. D BHUYAN (R1)
14	I.A.(Civil)/1625/2018 in MACApp./244/2013 (D/O) in MACApp./244/2013	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI HIRA AND 3 ORS	MS. R D MOZUMDAR MR. R SARMA MS. C MOZUMDAR MR. S P SHARMA	
15	I.A.(Civil)/3231/2018 in MACApp./810/2018	SRI PHAL TANG Versus SMTI MAMAM DAS AND 3 ORS	MR D K BHATTACHARYYA MR. R DE	MR P DEKA MR. U SARMA (R1, R2) MR. C TALUKDAR (R1, R2)
	WITH MACApp./810/2018	SRI PHAL TANG Versus SMTI MAMAM DAS AND 3 ORS	MR D K BHATTACHARYYA MR. R DE	MR. U SARMA (R1, R2) MR. C TALUKDAR (R1, R2)
16	MFA/13/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	MR G J SHARMA (R1) MS. S NATH (R1)
	WITH I.A.(Civil)/19/2019 in MFA/13/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMT KAMLI RANI DEB AND ANR	MR T KALITA MR. A KAKATI	
17	MFA/33/2019 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SRI BAKUL CHANDRA ROY and ANR	MR. R K BHATRA MS. A BORA MS. P HUJURI MR. A SAIKIA	
	WITH I.A.(Civil)/188/2019 in MFA/33/2019	NATIONAL INSURANCE CO. LTD. Versus SRI BAKUL CHANDRA ROY and ANR	MR. R K BHATRA MS. A BORA MS. P HUJURI MR. A SAIKIA	
18	MFA/233/2019 WITH LCR	THE UNION OF INDIA Versus SMTI. FATIMA	MR J MOLLAH MRS. A BHANU DR. B N GOGOI MS. S P DAS MR N BARUAH	
19	MFA/244/2019	UNION OF INDIA Versus M/S PURBANACHAL TRADERS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA
20	I.A.(Civil)/2062/2019 WITH LCR in MFA/155/2019	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH	
	WITH MFA/155/2019	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
21	I.A.(Civil)/2531/2019 in MFA/6286/2019	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD		
22	MACApp./103/2020 WITH LCR(QUANTUM)	MARTUZ KHAN Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MR. T AHMED MS. R RAHMAN	MR. A J SAIKIA MR. B KAKATI

23	I.A.(Civil)/594/2020 WITH LCR in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
24	WITH FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
25	I.A.(Civil)/1539/2020 in MFA/15688/2018	NEW INDIA ASSURANCE COMPANY LTD., Versus MD. AKBOR ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MFA/15688/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus MD AKBOR ALI AND ANR		
	WITH I.A.(Civil)/7262/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus MD AKBOR ALI AND ANR		
26	MFA/93/2021 WITH LCR	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. K GOGOI SC, NF RLY
27	MFA/130/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
28	MFA/133/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS MR. B K DAS MR H P GUWALA (r-1) SC, NF RLY
29	MFA/141/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
30	MFA/152/2021 WITH LCR	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
31	MFA/174/2021	P. M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
32	MFA/177/2021 WITH LCR	P.M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
33	MFA/191/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
34	MFA/194/2021 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ATAVARI AND 5 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. S K SANGANERIA (r-1 to 5) MR. N BHATRA (r-1 to 5) MR G JALAN (r-1 to 5)

35	MFA/16/2022	UNION OF INDIA AND ANR. Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/255/2022 in MFA/16/2022	UNION OF INDIA AND ANR. Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
36	MFA/17/2022	UNION OF INDIA Versus M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/256/2022 in MFA/17/2022	UNION OF INDIA AND ANR. Versus M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
37	MFA/19/2022 WITH LCR	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
38	MFA/33/2022	MADHUMATI @ MADHOMATI SATNAMI Versus THE UNION OF INDIA	MR. S CHAUHAN MR. P MAZUMDER	SC, NF RLY
39	MFA/40/2022 WITH LCR	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
40	MFA/48/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR. B K DAS	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/745/2022 in MFA/48/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
41	Tr.P.(C)./52/2022	PRIYANKA BORPUJARI Versus MANJYOTI SHARMA	MR G KAKOTI MR. P THAKURIA MR. L R BORAH	MR. S N TAMULI MS. A BEGUM P DEKA
42	MFA/62/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SHASHIKANTA BAISHNAB AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. M TALUKDAR MR. A SHAKIL
43	I.A.(Civil)/799/2022 in MACApp./105/2017 (D/O) in MACApp./105/2017	KOHIMA BIBI and 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR		
44	I.A.(Civil)/1541/2022 WITH LCR in MACApp./228/2020	RAHUL GOSWAMI Versus THE ORIENTAL INSURANCE CO. LTD AND 3 ORS.	MR D MONDAL	MR. S K GOSWAMI
	WITH MACApp./228/2020	THE ORIENTAL INSURANCE CO. LTD Versus ARPANA GOSWAMI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH CO/16/2021 in MACApp./228/2020	APARNA GOSWAMI @ ARPANA Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL MS. J BAISHYA	MR. S K GOSWAMI
	WITH I.A.(Civil)/2414/2021 in MACApp./228/2020	ARPANA GOSWAMI @ ARPANA Versus THE ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MR. S K GOSWAMI
45	I.A.(Civil)/1722/2022 WITH LCR in MFA/104/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus TILOK RAY @ DILIP RAY AND 4 ORS	MS. R D MOZUMDAR	MR. S C BISWAS

	WITH MFA/104/2016	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI TILOK RAY @ DILIP RAY and 3 ORS	MS.R D MOZUMDAR MS.B BORAH	MR. S C BISWAS
46	I.A.(Civil)/1799/2022 in Arb.A./5/2021	M/S NEHA BUILDERS AND 2 ORS Versus SMT. REKHA BORA AND 3 ORS.	MS N SAIKIA MRS. P GOSWAMI	MR. G KHANDELIA
	WITH Arb.A./5/2021	M/S NEHA BUILDERS AND 2 ORS Versus REKHA BORA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	
	WITH I.A.(Civil)/1230/2021 in Arb.A./5/2021	REKHA BORA AND 3 ORS. Versus M/S NEHA BUILDERS AND 2 ORS.	MR G KHANDELIA MR. B PRASAD MR. K DEKA K U AHMED	MS N SAIKIA
47	I.A.(Civil)/1961/2022 in MACApp./264/2014 (D/O), WITH LCR in MACApp./264/2014	BIPUL BHUYAN Versus LAKHI GOSWAMI AND ANR.		
48	I.A.(Civil)/1964/2022 WITH LCR in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND ANR. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR D MONDAL	MR. R GOSWAMI
	WITH MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/99/2019 in MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/4017/2019 in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR D MONDAL MR. P SARMA	
	WITH CO/13398/2019 (Filing Number) in MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED		
<u>HEARING</u>				
49	MACApp./398/2019 WITH LCR, FIXED	SMTI. JUSNA SUKLABAIDYA @ JYOTSNA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR B SINHA MR. S SAIKIA	MR. A DUTTA MRS. P M DUTTA
50	MACApp./632/2019 WITH LCR, FIXED	SRI NRIPEN KUMER DUTTA Versus THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S C PANDIT MD S ULLAH	MRS. S ROY MS. I DAS
<u>STAY MATTERS</u>				
51	Tr.P.(C)./23/2022	PURABI NATH Versus GHANASHYAM NATH	MR. A MANNAF MD A K AHMED MD A S ALI	MR. P J SAIKIA MS M NIROLA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/877/2022 PART-HEARD	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
2	WITH WP(C)/794/2022	NAREN DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
HEARING				
3	MACApp./170/2011 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
4	MACApp./657/2017 FIXED	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. R ISLAM (R1-R3) MR. A S CHOUDHURY (R1-R3)
	WITH I.A.(Civil)/4276/2017 in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD Versus DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
5	MACApp./94/2018 WITH LCR, FIXED	SMTI NIRU BORA Versus RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
6	MACApp./96/2018 WITH LCR 4 FILES, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MS. A LALA (R-2)
	WITH I.A.(Civil)/526/2018 in MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

7	MACApp./309/2018 WITH LCR, FIXED WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
8	MACApp./257/2021 WITH LCR, FIXED WITH I.A.(Civil)/521/2022 in MACApp./257/2021	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR ORIENTAL INSURANCE CO. LTD. Versus SRIMATI BARUAH AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-1,2) MR. J RAHMAN (R-1,2) MR R ISLAM (R-1,2) MR SISHIR DUTTA
9	MACApp./258/2021 WITH LCR WITH I.A.(Civil)/551/2022 in MACApp./258/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3,4) MR. J RAHMAN (R-2,3,4) MR R ISLAM (R-2,3,4)
10	MACApp./259/2021 WITH LCR WITH I.A.(Civil)/523/2022 in MACApp./259/2021	ROHAN BARUAH Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS E	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR S DUTTA
11	MACApp./260/2021 WITH LCR WITH I.A.(Civil)/549/2022 in MACApp./260/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus NIHARENDRA NARAYAN BARUAH AND 4 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-2,3) MR. J RAHMAN (R-2,3) MR R ISLAM (R-2,3)
		ROHAN BARUAH AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M KHAN MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. S DUTTA
		ORIENTAL INSURANCE COMPANY LIMITED Versus MISS SONA DAS AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M KHAN (R-1) MR. J RAHMAN (R-1) MR R ISLAM (R-1)
		MISS SONA DAS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR R ISLAM (R-1)	MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022

14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022